

# Government of Rajasthan

## Help/User Manual

Department of Justice, Jaipur

**(11<sup>th</sup> January, 2016)**

# About the LITES (Litigation Information Tracking & Evaluation System) Software

## Data Input Formats (Form)

New Format	Details
<b>Format - 1</b> <b>(Case Registration Details)</b>	Case Registration Basic Details
	Petitioner's/Appellant's Details
	Non-Petitioner's/Respondent's Details
<b>Format - 2</b> <b>(GA &amp; OIC Details)</b>	Govt. Lawyer's/Advocate's Details
	Officer In-charge's Details
<b>Format - 3</b> <b>(Hearing Details)</b>	Hearing Details
<b>Format - 4</b> <b>(Decision Details)</b>	Decision / Post Decision Details
<b>Format - 5</b> <b>(Contempt Details)</b>	Contempt Details
<b>Pre-Litigation</b>	Demand of Justice Details
	Notice under 80 CPC Details
	Arbitration

### **Color Code for monitoring:**

In order to accord priority to important cases for monitoring, the following colour code is assigned:

**Red:** - Cases to be monitored at highest level (PSs & Secys.).

These are normally cases involving:-

- a. Financial implications (cases with >Rs.10 cr. Implications)
- b. Policy of the Govt. (amendment in acts / policies / orders after cabinet decision)
- c. Court Cases pending more than 10 years
- d. Issues of Public Importance – (Environmental issues with development implications, PILs)
- e. All contempt cases of Supreme Court, High Court and Tribunals

**Orange:** - Cases to be monitored by HoDs besides facilitating monitoring of Red category.

These are normally cases involving:-

- a. Financial implications (cases with >Rs.1 cr. to 10 cr. Implications)
- b. Policy of the Govt. (important policies/orders of Administrative Deptt. with wider ramification)
- c. Major Projects–(Projects costing>Rs.1 cr. to10 cr.)
- d. Issues of public importance at district level
- e. All contempt cases of sub-ordinate courts

**Green:** - Other than red and orange category to be monitored on quarterly basis.

The above categorization, based on the criteria already mentioned would be done by the concerned departments and the color code would be allotted accordingly.

## **About Newly Developed LITES Software**

The work of the Justice Department has been increasing day by day due to number of cases. It has been observed that the present management information system does not provide facilities to proper monitoring of the work, which results delay the execution of work.

It has been rightly felt that the up-gradation in current system in proper way could bring about an improvement in the present system of MIS, which would improve the quality of information required for monitoring and control.

The Enhanced version of LITES (Litigation Information Tracking and Evaluation System) solution is being developed to improve the management of litigation by leveraging ICT, streamlining the formats and procedures in the latest technology. This would improve the efficiency, transparency and accountability for expeditious disposal of the pending litigation cases of the State.

The new system will be developed with the following aims:

- Improving efficiency and accuracy by way of systematic record keeping and timely information.
- Integrating important activities of the department through information interchange. The integration would lead to effective planning and control functions.
- Minimizing existing duplication and redundancy.
- Automating routine functions leading to increase in productivity.

The system is identified as a web based system which will provide some data processing and reporting features for Rajasthan

Government cases. These sections mainly include cases information, reports, masters records of Justice Department.

The main purpose of the application is to provide information to authorized users with some report submission sections for department users. The site structure is designed to fulfill the requirement of authorized section. This application will be designed with keeping in mind that up time of site is maximum and with little or no downtime.

- This application will have the information about the judicial issues of the state where State Government is one of the party.
- Application will have login system to authorize users in authorized section. The administrator of site can create and deactivate the users and assign them roles.
- Application will have input sections provided to get data from different sources and by processing those data; the system will manage all information.
- Application will have report section to provide all reports at one place, so seeing reports will be easier to users.
- Application will have 3-tier architecture to provide a proven robust standard of any application.

## **Web Site Architectures & Sections**

The application has different kind of sections which have different kind of functionalities. These sections include Public, Secretariat Office, Administrative Department, Department / Units, offices and OIC sections where authorized persons do their works of submitting data and viewing reports. The public section contains general information about Justice Department, Circulars, Orders information, Contact Information etc.

### **Home & Public Section**

Home section will contain information about department in public section. This section will be seen by the normal visitors and they can see all the information about department circulars, orders, methodology, RTI, Department list, features of LITES, news/events and imported links.

### **Authorized Section**

These sections will only be accessed through proper authorization, for which site will have login system on the home page. Authorized users will enter their username and password into the system and will have access to their respective sections.

## **Authorized section contains:**

1. Authorized user can create other users. Super administrator can create Administrative Department, Units/ Department, Offices and OICs, Administrative Department manages Units, Offices and OICs, Unit can create offices and OICs, and office manages OICs.
2. Access control for each user should be managed by the super administrator.
3. Log has to be maintained for all the operations (User Entry/Update/Delete System Date and User ID): Maintain only which user performed which action (insert, update, delete), not what data he/she have changed.
4. Integration with SMS gateway for Communication with set of users through SMSes should be made in the system for different type of users.
5. Dashboards for each type of user login.
6. Authorized user has search section to be search all cases with and without parameter and manage respective cases.
7. Help section for each type of login user and application details user manual (FAQ).

The web application will have following included:

### Masters Data

- Administrative Department
- Unit/ Department
- Office
- OIC
- Lawyer
- Court Name
- Case No. Abbreviation
- Subject Category
- Subject Subcategory
- Subject Matter
- Subject Matter Subcategory
- States
- Division
- District
- Tehsil
- Place
- Court Type
- Priority

## Case Management

- Case Registration
- Appellant details
- Respondent details
- Lawyer information
- OIC information
- Case hearing information
- Case decision
- Case contempt
- Demand of justice
- Notice 80 CPC
- Arbitration

## Reports

- Pending Cases Report
- Check List Reports
- Details format Reports
- Alert Reports
- Summary Reports
- Analysis Reports
- Miscellaneous Reports
- Mobile Reports

## **Case Management**

1. Case Registration : Case registration module contains
  - a) Case Registration Basic Details
  - b) Petitioner's/Appellant's Details
  - c) Non-Petitioner's/Respondent's Details
2. GA&OIC Details: Section contains information about assigned Government Lawyer and OIC details to case.
3. Hearing Details: Section used to manage hearing details.
4. Decision / Post Decision Details.
5. Contempt Details.

### **Pre-Litigation:**

- a) Demand of Justice Details
- b) Notice under 80 CPC Details
- c) Arbitration

# New LITES - User Manual

(LITIGATION INFORMATION TRACKING & EVALUATION SYSTEM)

# LITES

Litigation Information Tracking & Evaluation System



## JUSTICE DEPARTMENT

GOVERNMENT OF RAJASTHAN

A+ A-

Home About Objectives FAQ/Help Methodology Circulars/Orders RTI

### LITES

#### LITIGATION INFORMATION TRACKING & EVALUATION SYSTEM

The established Justice Department in the Secretariat is to monitor litigation to which the State is a party.

Justice department identified 213 units under 47 Administrative departments of the Government to create a comprehensive database and to provide information to the State government on litigation matters.



Hon'ble Chief Minister,  
Smt. Vasundhara Raje



Hon'ble Minister,  
Shri. Gulab Chand Kataria



proves efficiency, speeds justice and access to information. New version of LITES with enhanced features launched

### Sign in with your Lites Account

User Name

Password



Enter Captcha Value

Login

# Content

- Description.
- Super Admin.
- Admin Department.
- Department / Unit.
- Office.
- OIC.

# Description

- Justice to Common man is an integral part of Good Governance and aim of Justice Department is to assist the Administrative Departments in the State to effectively and economically handle litigation and to streamline systems and procedures to maximize efficiency.
- Project Benefits: A comprehensive and reliable database on litigation will help the State Government to focus on areas socially relevant and sensitive and minimizing litigation expenses.
  1. On-line monitoring of progress of litigation.
  2. Improved efficiency in handling cases.
  3. Monitoring the progress of litigation to which state is a party helping State Government to focus on areas socially relevant and sensitive.



# Super Admin

- Super Admin have an authority to check all department case individual.
- Super Admin can check history of all Cases.
- Super Admin can filter records on the base of Office and Department.
- Through Super Admin we can check the summary Report of each Department.
- Super Admin can check cases entry status according to department.
- Super Admin can store Category wise records.

# Dashboard

- Case Entry Status:-

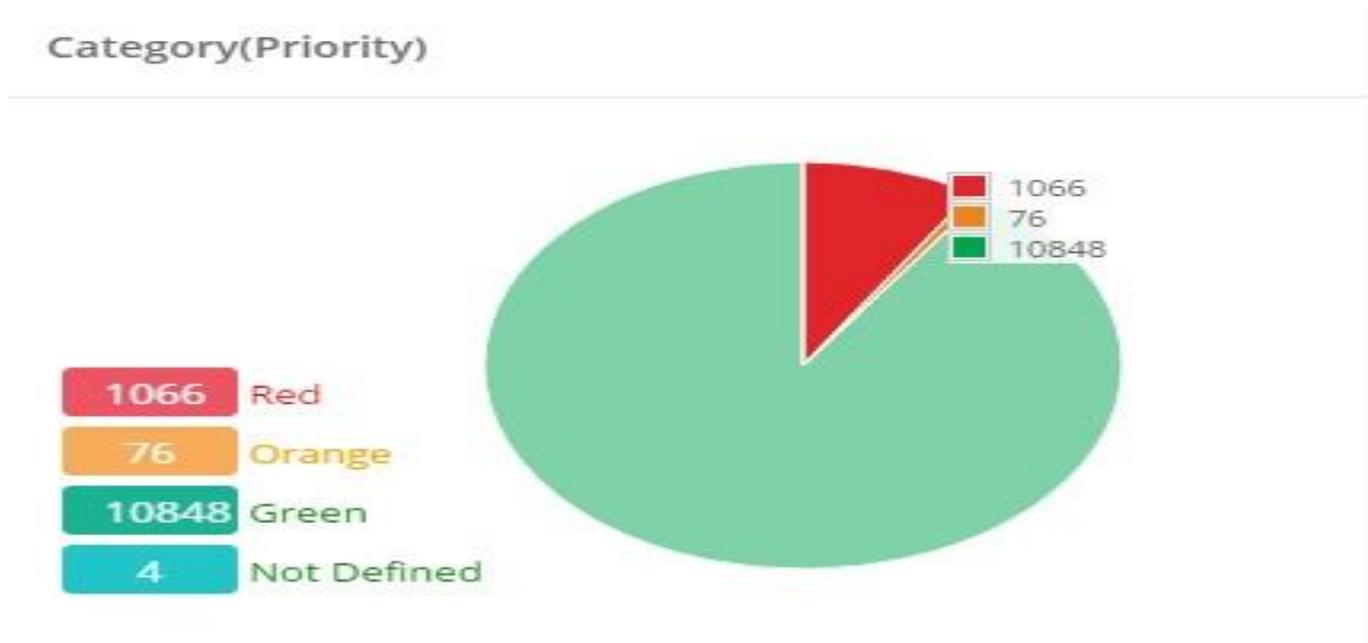
## Case Entry Status

	Registered(Entered)	Update	Deleted
<b>Today</b>	0	0	0
<b>This week</b>	0	0	0
<b>This month</b>	0	0	0
<b>This Year</b>	2209	2200	1
<b>Total</b>	<b>11994</b>	<b>11985</b>	<b>1</b>

- Here Admin can check all the case status on the base of Admin. Departments/ Unit/ Office.

# Dashboard

- Category (Priority)



- Here Admin can check all Records on the base of category and Admin. Departments/ Unit/ Office.

# Dashboard

- Action Pending(Pending Records)

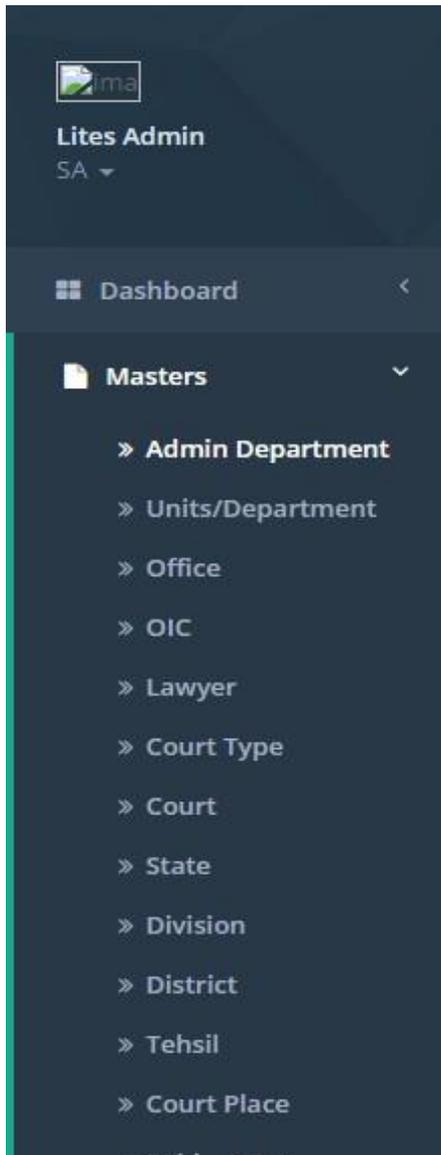
Action Pending (Pending Records)

Court Type	Red Category	Reply Not Filed	Decision not Implemented	Order Pending for Appeal	Contempt Cases	Due Course	Hearing Date Entry	
							Not updated (Date Before Today)	Updated (Today and Onward Date)
Supreme Court	171	5	6	11	0	418	137	0
High Court Jodhpur	372	59	24	66	10	2368	1618	63
High Court Jaipur	383	62	71	63	54	2062	2091	106
RCSAT	67	9	0	5	35	190	185	26
Other Sub-Ordinate Courts	72	37	38	158	4	19	7036	335
Tribunal Courts	1	6	6	5	0	0	240	15

Activate Windows

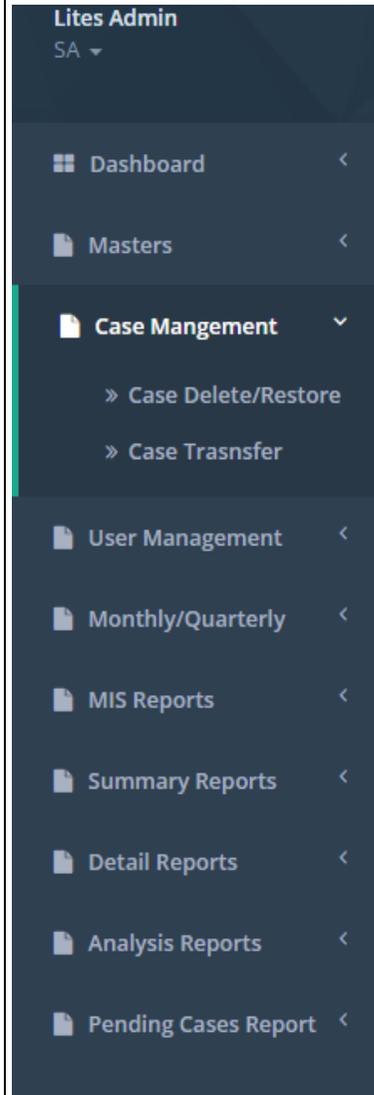
- Here Admin can check all Pending Records According the Admin. Departments/ Unit/ Office.

# Masters



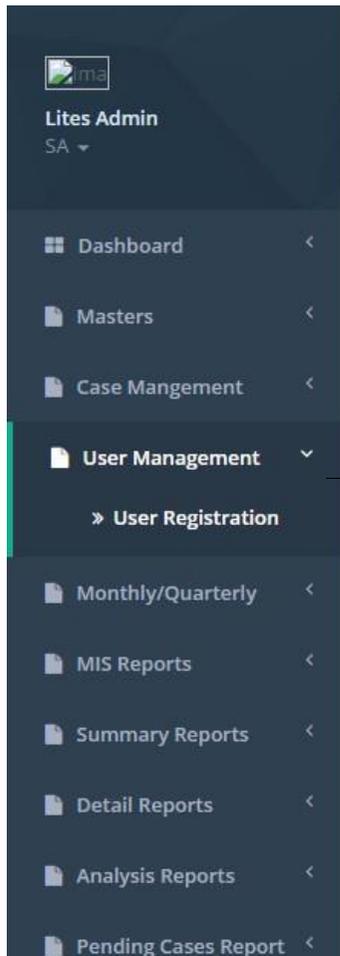
- Masters holds everything in it.
- Master contains all Departments.
- Masters can Edit, Delete, and Update in any Department.
- Master Containing of all functionality of admin department.
- Masters can check all department records on one click.

# Case Management



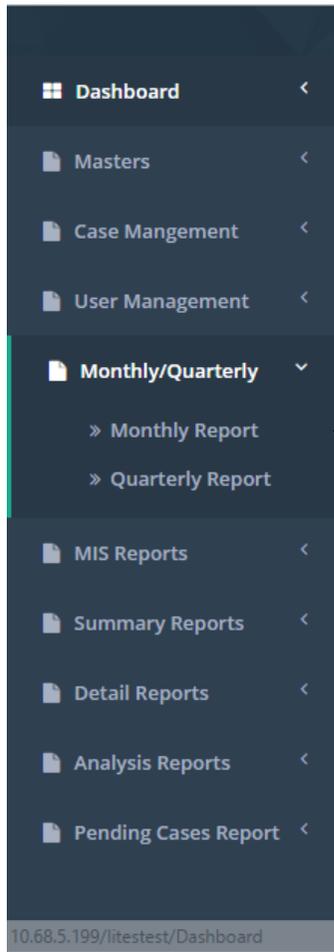
- Case Management handles all the cases of departments.
- In case management we can delete and Restore Cases.
- In case management the cases never delete permanently only its active id become Disable.
- Through Case Management we can transfer the case from one department to another department.

# User Management



- User Management manage all the information of users according the department.
- User Management can be filter by there role.
- User Management can update and delete and add the records.

# Monthly/ Quarterly Report



- Report is an informational work made with the specific intention of relaying information or recounting certain events in a widely presentable form.
- Report containing all the information about the Project.
- In this Project we set report analysis According the Month and Quarter.

# Monthly/Quarterly Report

Monthly Report:-

 **Lites Admin**  
SA ▾

- Dashboard <
- Masters <
- Case Management <
- User Management <
- Monthly/Quarterly** ▾
  - » **Monthly Report**
  - » Quarterly Report
- MIS Reports <
- Summary Reports <
- Detail Reports <

Enter Case No for Search...

Welcome to Lites Admin [Log out](#)

Home / Monthly Litigation Review

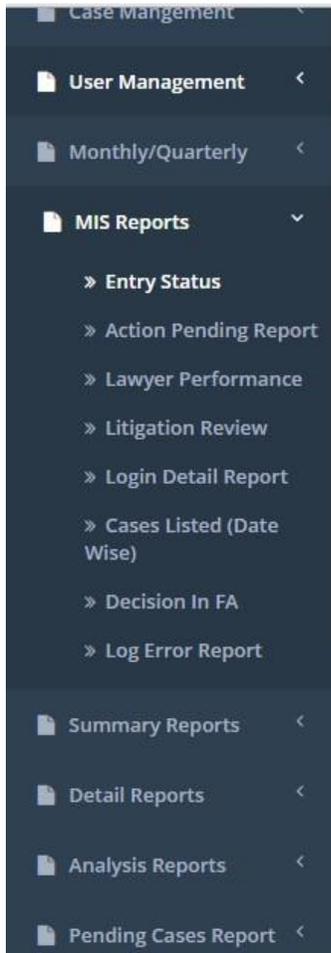
### MONTHLY REPORT ON LITIGATION REVIEW Search Previous Reports

**Name of Administration Department:** ADM. REFORMS & CO-ORDINATION DEPARTMENT ▾

**For the Month of:** January ▾

Name Of Court	ORDER PENDING FOR COMPLIANCE				CONTEMPT NOTICE PENDING FOR REPLY			
	Less than 3 Months	3 to 6 Months	More than 6 Months	Total Pending	Less than 3 Months	3 to 6 Months	More than 6 Months	Total Pending
Supreme Court	<input type="text" value="Enter Value"/>	<input type="text" value="Enter Value"/>	<input type="text" value="Enter Value"/>	<input type="text"/>	<input type="text" value="Enter Value"/>	<input type="text" value="Enter Value"/>	<input type="text" value="Enter Value"/>	<input type="text"/>
High Court	<input type="text" value="Enter Value"/>	<input type="text" value="Enter Value"/>	<input type="text" value="Enter Value"/>	<input type="text"/>	<input type="text" value="Enter Value"/>	<input type="text" value="Enter Value"/>	<input type="text" value="Enter Value"/>	<input type="text"/>
<b>Total</b>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>

# MIS Reports



- Report is an informational work made with the specific intention of relaying information or recounting certain events in a widely presentable form.
- In MIS report section contains Entry Status, Action Pending, Login reports.
- Through MIS report we can manage the lawyer Performance and action pending details.

# MIS Reports

Entry Status:-

The screenshot displays the Lites Admin web application interface. On the left is a dark sidebar with a navigation menu. The main content area shows the 'MIS Reports' section with a filter form for 'Entry Status'. The filter form includes dropdown menus for Department (FINANCE DEPARTMENT), Office (-- All --), Unit (-- All --), Status (Pending), and a date range (From 1947 To 2015). A green 'Search' button is located at the bottom right of the filter form. The top navigation bar contains a search input field, a welcome message, and a log out link.

**Navigation Menu:**

- Lites Admin SA
- Dashboard
- Masters
- Case Management
- User Management
- Monthly/Quarterly
- MIS Reports**
  - » **Entry Status**
  - » Action Pending Report
  - » Lawyer Performance
  - » Litigation Review
  - » Login Detail Report
  - » Cases Listed (Date

**Header:** Enter Case No for Search... Welcome to Lites Admin Log out

**Breadcrumbs:** Home / MIS Report

**Entry Status Filter Form:**

<b>Department</b>	FINANCE DEPARTMENT	<b>Unit</b>	-- All --
<b>Office</b>	-- All --	<b>Status</b>	Pending
<b>From</b>	1947	<b>To</b>	2015

**Search**

# Summary Reports



- Report is an informational work made with the specific intention of relaying information or recounting certain events in a widely presentable form.
- Summary Report is manage all court and office details.
- Through the Summary Report We can manage the OIC and district records
- Through the Summary Report we can add and delete courts cases according to the requirement.

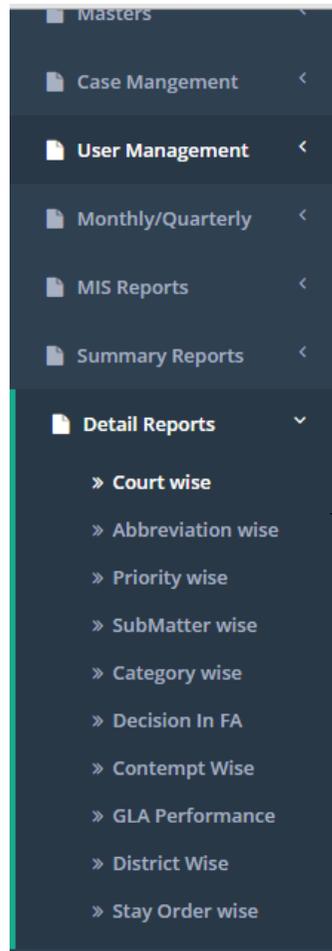
# Summary Reports

Court wise:-

The screenshot displays the Lites Admin web application interface. On the left is a dark sidebar menu with the following items: Lites Admin SA, Dashboard, Masters, Case Mangement, User Management, Monthly/Quarterly, MIS Reports, and Summary Reports (expanded to show Court Wise Report, Office wise, Priority Wise, and Subject Category Wise). The main content area has a top navigation bar with a search input field labeled 'Enter Case No for Search...', a user greeting 'Welcome to Lites Admin', and a 'Log out' link. Below the navigation bar is a breadcrumb trail 'Home / Summary Report'. The main section is titled 'Court wise Summary Report' and contains a form with the following fields: Department (dropdown menu with '-- Select --'), Office (dropdown menu with '-- All --'), Unit (dropdown menu with '-- All --'), Status (dropdown menu with 'All'), and a date range selector with 'From' and 'To' text boxes. A green 'Search' button is located at the bottom right of the form.

- In Court wise we can check the report by department and office.

# Details Reports



- Report is an informational work made with the specific intention of relaying information or recounting certain events in a widely presentable form.
- Details Report Contain All report information and its summary.
- In Details Report we can find the report by priority wise also.

# Details Reports

Court Wise:-



**Lites Admin**  
SA ▾

Enter Case No for Search...

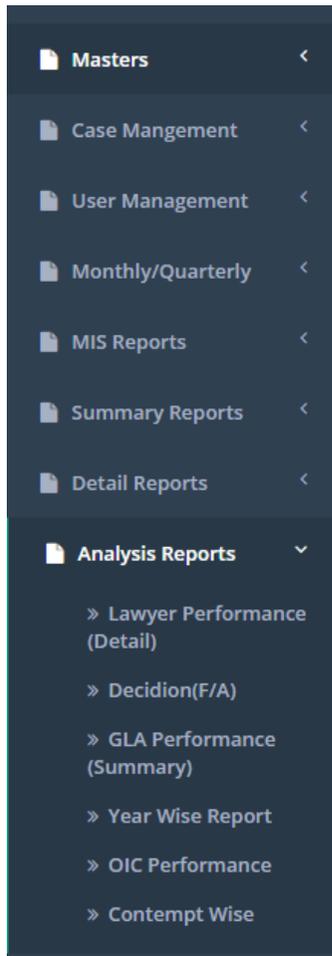
Welcome to Lites Admin [Log out](#)

Home / Detail Report

### Court wise Report

<b>Department</b>	<input type="text" value="-- Select --"/>	<b>Unit</b>	<input type="text" value="-- All --"/>
<b>Office</b>	<input type="text" value="-- All --"/>	<b>Court Name</b>	<input type="text" value="-- Select --"/>
<b>From</b>	<input type="text"/>	<b>To</b>	<input type="text"/>
		<b>Status</b>	<input type="text" value="All"/>

# Analysis Reports



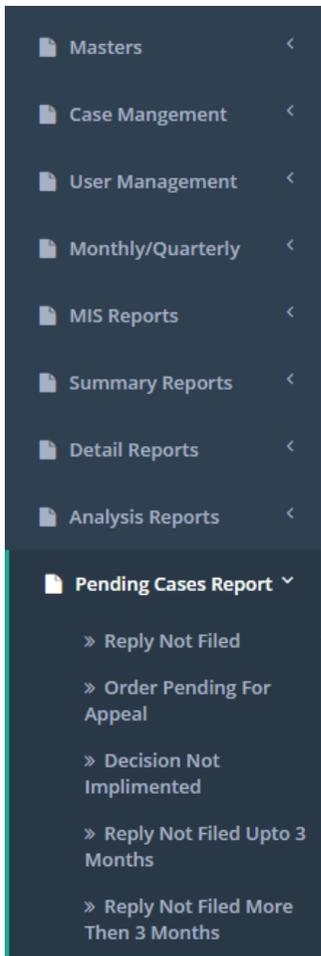
- Report is an informational work made with the specific intention of relaying information or recounting certain events in a widely presentable form.
- Through Analysis Report We can analysis the performance of lawyer and department work.
- Through Analysis Report we can check the performance of GLA and OIC and contempt.

# Analysis Reports

Lawyers Performance:-

The screenshot displays the Lites Admin web application interface. On the left is a dark sidebar with the following menu items: Lites Admin SA, Dashboard, Masters, Case Mangement, User Management, Monthly/Quarterly, MIS Reports, Summary Reports, Detail Reports, and Analysis Reports (expanded to show Lawyer Performance (Detail)). The top header contains a search bar with the placeholder text "Enter Case No for Search...", the user name "Welcome to Lites Admin", and a "Log out" button. The breadcrumb trail shows "Home / Analysis Report". The main content area is titled "Lawyers Performance Detail Report" and contains a form with the following fields: Department (dropdown menu with "-- Select --"), Office (dropdown menu with "-- All --"), Status (dropdown menu with "All"), Unit (dropdown menu with "-- All --"), Lawyer (dropdown menu with "-- Select --"), From (text input field), and To (text input field). A green "Search" button is located at the bottom right of the form.

# Pending Cases Report



- Report is an informational work made with the specific intention of relaying information or recounting certain events in a widely presentable form.
- Through the pending cases report we find the cases which is pending.
- Through the pending cases report we find those report whose reply is given or not.
- Through the pending case we find the decision not implemented report.

# Pending Cases Report

Reply Not Filled Report:-

The screenshot displays the Lites Admin web application interface. On the left is a dark sidebar with a menu including: Lites Admin SA, Dashboard, Masters, Case Mangement, User Management, Monthly/Quarterly, MIS Reports, Summary Reports, Detail Reports, Analysis Reports, and Pending Cases Report. The main content area has a top header with a search bar (containing 'Enter Case No for Search...'), a user greeting 'Welcome to Lites Admin', and a 'Log out' link. Below the header is a breadcrumb trail 'Home / Pending Case Report'. The main section is titled 'Reply Not Filed Report' and contains a form with the following fields: 'Department' (dropdown menu with '-- Select --'), 'Unit' (dropdown menu with '-- All --'), 'Office' (dropdown menu with '-- All --'), 'From' (text input field), and 'To' (text input field). A green 'Search' button is located to the right of the 'To' field. At the bottom right of the page, there is a small text link 'Activate Windows'.

- In Pending cases report we can check the report according the department Unit

# Department



**Manish Sharma**  
Department ▾

- Dashboard ▾
- Masters <
- Monthly/Quarterly <
- MIS Reports <
- Summary Reports <
- Detail Reports <
- Analysis Reports <
- Pending Cases Report <

Enter Case No for Search...
Welcome to Manish Sharma [Log out](#)

Unit -- All -- ▾

Office -- All -- ▾

Status Pendir ▾

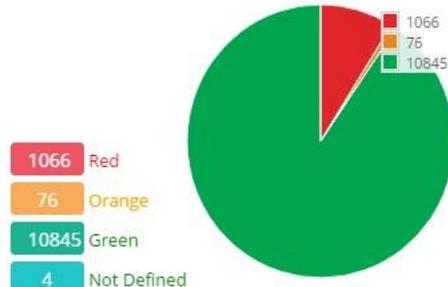
[Search](#)

Talking Points
Summary Report

**Case Entry Status**

	Registered(Entered)	Update	Deleted
Today	0	0	0
This week	0	0	0
This month	0	0	0
This Year	2206	2199	1
<b>Total</b>	<b>11991</b>	<b>11984</b>	<b>1</b>

**Category(Priority)**



1066	Red
76	Orange
10845	Green
4	Not Defined

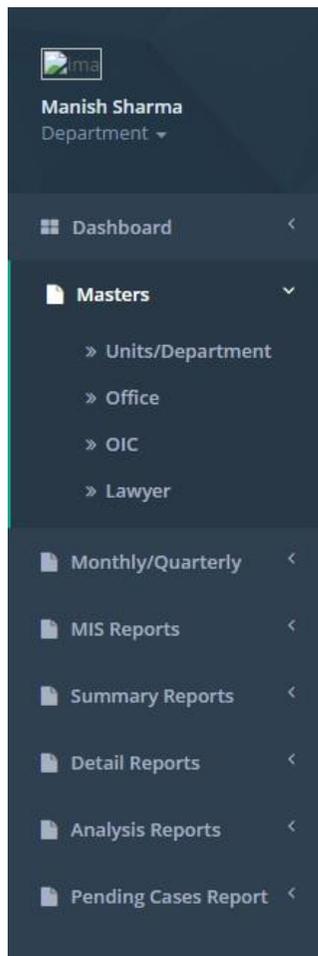
**Action Pending (Pending Records)**

Court Type	Red Category	Reply Not Filed	Decision not Implemented	Order Pending for Appeal	Contempt Cases	Due Course	Hearing Date Entry
							<div style="display: flex; justify-content: space-around; font-size: small;"> <span>Not updated (Date Before Today)</span> <span>Updated (Today and Onward Date)</span> </div>

# Departments

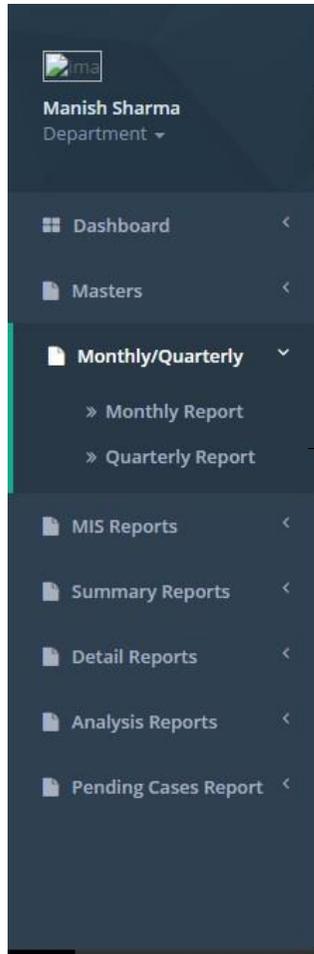
- Department have an authority to check all department case individual.
- Department can check history of all office and unit Cases.
- Department can filter records on the b a s e of Office and Units.
- Through Department we can check the summary Report of each Department.
- Department can check cases status according to Units and office.

# MASTERS



- Masters holds everything in it.
- Master contains all Units/Departments.
- Masters can Edit, Delete, and Update in any Office and OIC.
- Master can check all Units, Office, and OIC records on one click.

# Monthly/Quarterly



- Report is an informational work made with the specific intention of relaying Information or recounting certain events in a widely presentable form.
- Report Containing all the information about the Project monthly/quarterly wise
- In this Project we set report analysis According the Month and Quarter.

# Monthly/Quarterly

## Quarterly Report:-

**LITES**  Welcome to Manish Sharma [Log out](#)

Home / Monthly Litigation Review

**MONTHLY REPORT ON LITIGATION REVIEW**

Quarterly Report Of Quarter Ending On  (Q-)

Name of Administration Department :

Name Of Courts	Details of Pending Cases				Details of cases in which Reply Not Filed				Details of Court Order Pending for Compliance				Details of Contempt Cases			
	No of cases in prev. Qtr.	No of cases in the Qtr. ending__			No of cases in prev. Qtr.	No of cases in the Qtr. ending__			No of cases in prev. Qtr.	No of cases in the Qtr. ending__			No of cases in prev. Qtr.	No of cases in the Qtr. ending__		
		Received	Disposed	Balance		Received	Disposed	Balance		Received	Disposed	Balance		Received	Disposed	Balance
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
Supreme	<input type="text" value="Valt"/>	<input type="text" value="Valu"/>	<input type="text" value="Value"/>	<input type="text" value="Valu"/>	<input type="text" value="Valu"/>	<input type="text" value="Valu"/>	<input type="text" value="Value"/>	<input type="text" value="Valu"/>	<input type="text" value="Valt"/>	<input type="text" value="Valu"/>	<input type="text" value="Value"/>	<input type="text" value="Valu"/>	<input type="text" value="Valt"/>	<input type="text" value="Valu"/>	<input type="text" value="Value"/>	<input type="text" value="Valt"/>
High	<input type="text" value="Valt"/>	<input type="text" value="Valu"/>	<input type="text" value="Value"/>	<input type="text" value="Valu"/>	<input type="text" value="Valu"/>	<input type="text" value="Valu"/>	<input type="text" value="Value"/>	<input type="text" value="Valu"/>	<input type="text" value="Valt"/>	<input type="text" value="Valu"/>	<input type="text" value="Value"/>	<input type="text" value="Valu"/>	<input type="text" value="Valt"/>	<input type="text" value="Valu"/>	<input type="text" value="Value"/>	<input type="text" value="Valt"/>
RCSAT	<input type="text" value="Valt"/>	<input type="text" value="Valu"/>	<input type="text" value="Value"/>	<input type="text" value="Valu"/>	<input type="text" value="Valu"/>	<input type="text" value="Valu"/>	<input type="text" value="Value"/>	<input type="text" value="Valu"/>	<input type="text" value="Valt"/>	<input type="text" value="Valu"/>	<input type="text" value="Value"/>	<input type="text" value="Valu"/>	<input type="text" value="Valt"/>	<input type="text" value="Valu"/>	<input type="text" value="Value"/>	<input type="text" value="Valt"/>

- This is the View of Quarterly report of department.
- Through the quarterly report we can manage the department pending cases and details of contempt cases.

# MIS Reports

- Report is an informational work made with the specific intention of relaying information or recounting certain events in a widely presentable form.
- In MIS report we can update and delete the office and units.
- Through MIS report we can manage the lawyer Performance and action pending details.



# Details Reports



- Report is an informational work made with the specific intention of relaying information or recounting certain events in a widely presentable form.
- Details Report Contain All report information and its summary.

# Details Reports

Court wise Report:-

The screenshot shows a web application interface for generating a 'Court wise Report'. On the left is a dark sidebar with a user profile for 'Manish Sharma' and a navigation menu including 'Dashboard', 'Masters', 'Monthly/Quarterly', 'MIS Reports', 'Summary Reports', and 'Detail Reports'. Under 'Detail Reports', 'Court wise' is selected. The main content area has a search bar at the top with the placeholder 'Enter Case No for Search...'. Below the search bar is a breadcrumb 'Home / Detail Report'. The 'Court wise Report' section contains several filters: 'Unit' (dropdown menu with '-- All --'), 'Office' (dropdown menu with '-- All --'), 'Court Name' (dropdown menu with '-- Select --'), 'Status' (dropdown menu with 'All'), 'From' (text input field), and 'To' (text input field). A green 'Search' button is located at the bottom right of the filter area.

- In Court Wise we check the report by Units and office and Court Name also.
- In Court Wise we filter the records by Units and office and Court Name

# Analysis Report



- Report is an informational work made with the specific intention of relaying information or recounting certain events in a widely presentable form.
- Through Analysis Report We can analysis the performance of lawyer and department work.
- Through Analysis Report we can check the performance of GLA and OIC and contempt.

# Analysis Report

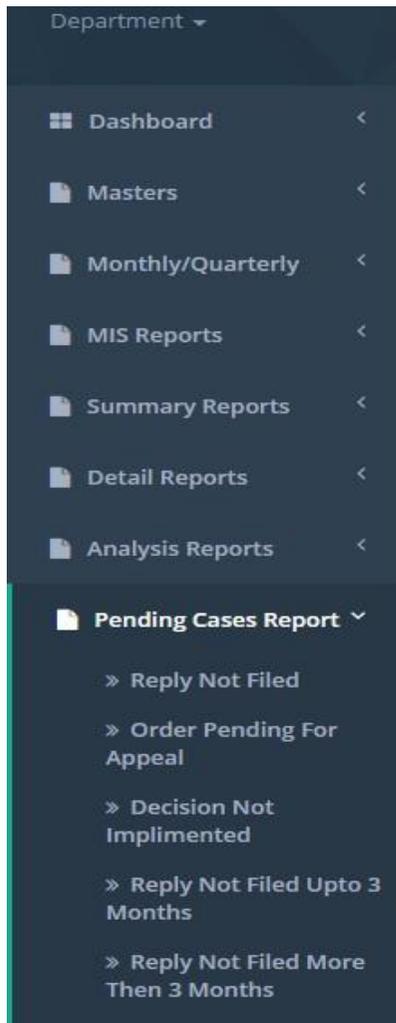
The screenshot shows a web application interface for generating a report. The top navigation bar includes a search bar with the placeholder text "Enter Case No for Search...", a user profile for "Manish Sharma" with a "Log out" link, and a breadcrumb trail "Home / Analysis Report". The main content area is titled "Lawyers Performance Detail Report" and contains a form with the following fields:

- Unit:** A dropdown menu with "-- All --" selected.
- Office:** A dropdown menu with "-- All --" selected.
- Lawyer:** A dropdown menu with "-- All --" selected.
- Status:** A dropdown menu with "All" selected.
- From:** A date input field.
- To:** A date input field.
- Search:** A green button to execute the search.

The sidebar menu on the left lists various navigation options, with "Analysis Reports" expanded to show sub-items: "Lawyer Performance (Detail)", "Decision(F/A)", "GLA Performance (Summary)", and "Year Wise Report".

- In Analysis report we can check the report according the Units and Lawyer and Office Wise.
- In Analysis report we can check the records by Units and Lawyer and Office

# Pending Report Cases



- Report is an informational work made with the specific intention of relaying information or recounting certain events in a widely presentable form.
- Through the pending cases report we find the cases which in pending.
- Through the pending cases report we find those report whose reply is given or not.
- Through the pending case we find the decision not implement report.

# Pending Report Cases

Reply Not Filled Report:-

Manish Sharma  
Department

Enter Case No for Search...

Welcome to Manish Sharma Log out

Home / Pending Case Report

Reply Not Filled Report

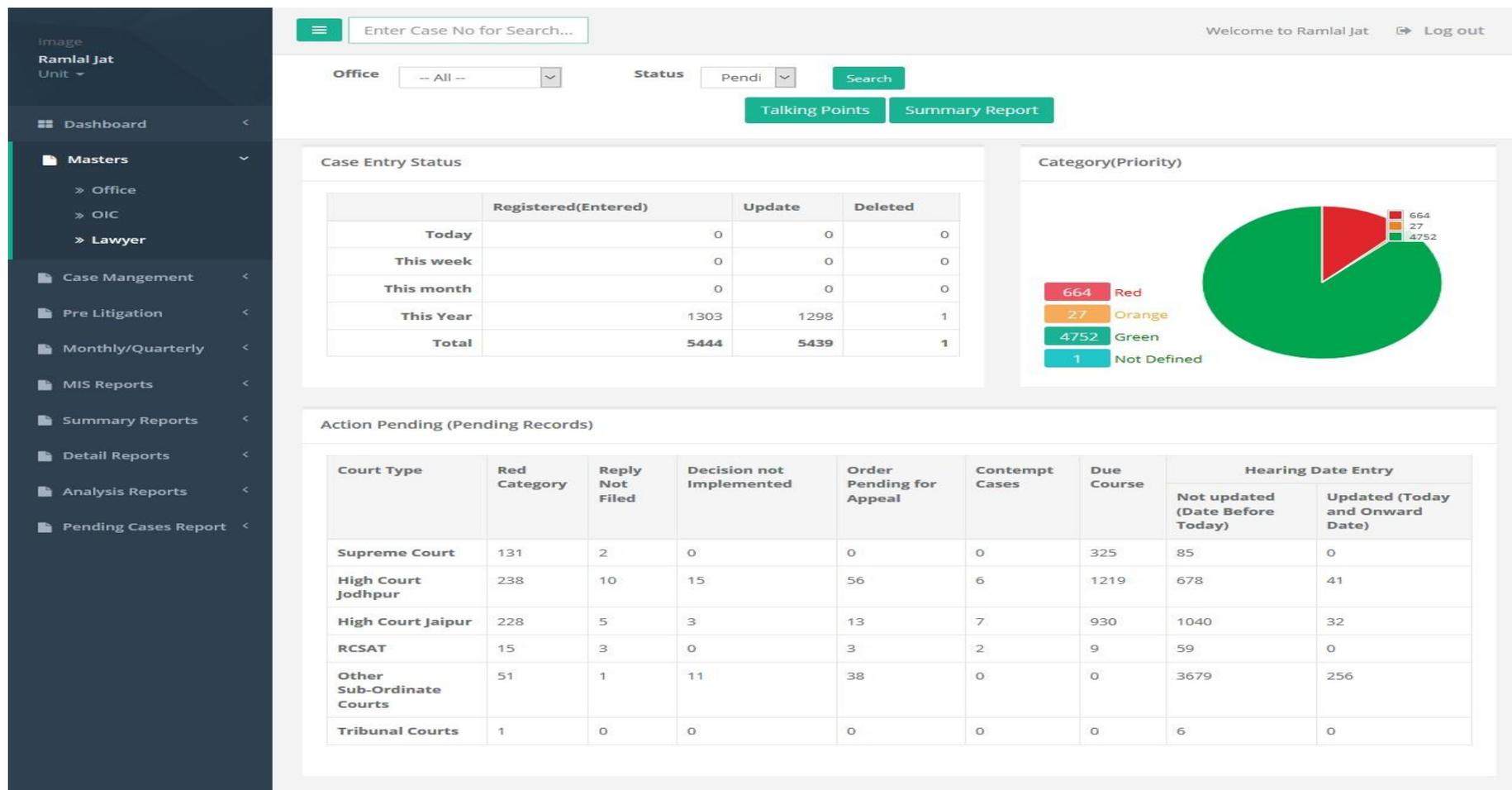
Unit -- All -- Office -- All --

From To

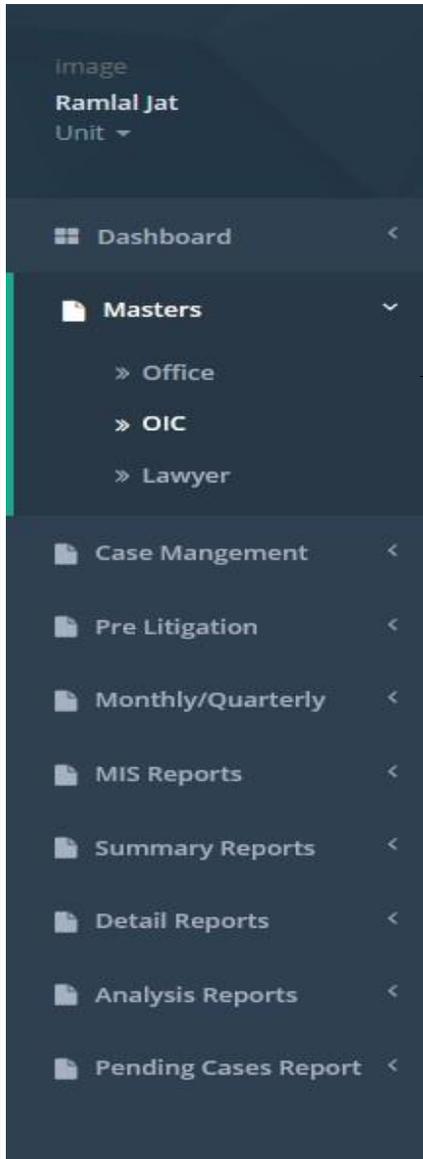
Search

- In Pending cases report we can check the report according the Unit and office.
- In Pending cases we can check the records by Unit wise and office wise.

# Dashboard



# Masters



We have three masters for unit user

- Offices
  - ✓ Listed all the offices for current unit user
- OIC
  - ✓ List of all the officers in charge show here
  - ✓ we can add, update and delete an OIC
- Lawyer
  - ✓ List of all Lawyers shown here
  - ✓ we can add, update and delete lawyer detail

# Masters

## Office List:-

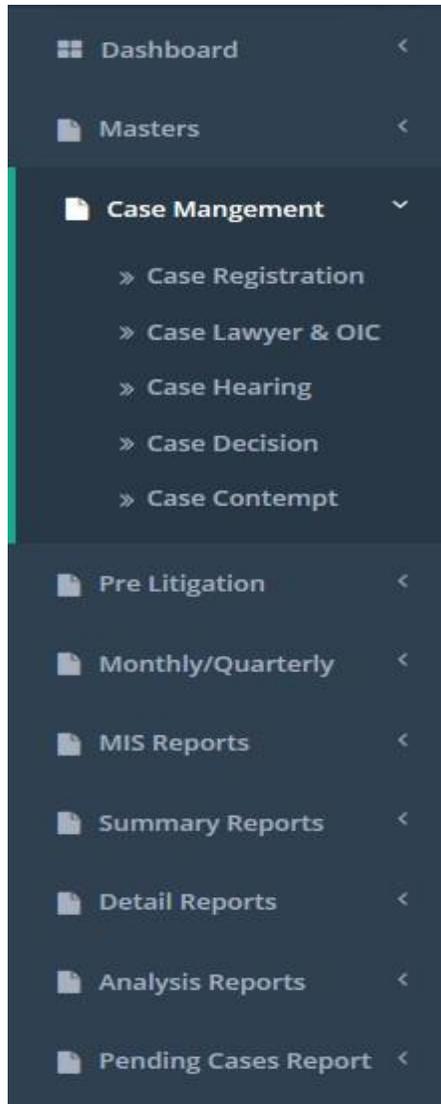
FINANCE DEPARTMENT/ COMMERCIAL TAXES DEPARTMENT			
Office List			
10	▼	records per page	
Sr .No.	Administrative Department	Unit/Department	Office
1	FINANCE DEPARTMENT	COMMERCIAL TAXES DEPARTMENT	D.C, (ADM) HQ,JAIPUR
2	FINANCE DEPARTMENT	COMMERCIAL TAXES DEPARTMENT	D.C, (ADM),AJMER
3	FINANCE DEPARTMENT	COMMERCIAL TAXES DEPARTMENT	D.C, (ADM),BHARATPUR
4	FINANCE DEPARTMENT	COMMERCIAL TAXES DEPARTMENT	D.C, (ADM),BHILWARA
5	FINANCE DEPARTMENT	COMMERCIAL TAXES DEPARTMENT	D.C, (ADM),BIKANER
6	FINANCE DEPARTMENT	COMMERCIAL TAXES DEPARTMENT	D.C, (ADM),GANGANAGAR
7	FINANCE DEPARTMENT	COMMERCIAL TAXES DEPARTMENT	D.C, (ADM),JODHPUR
8	FINANCE DEPARTMENT	COMMERCIAL TAXES DEPARTMENT	D.C, (ADM),PALI
9	FINANCE DEPARTMENT	COMMERCIAL TAXES DEPARTMENT	D.C, (ADM),UDAIPUR
10	FINANCE DEPARTMENT	COMMERCIAL TAXES DEPARTMENT	D.C.(ADM)- I, JAIPUR

Showing 1 to 10 of 15 entries

Previous 1 2 Next

- The list of all Offices relates to this Unit is shown here.

# Case Management



We have 5 steps for a case

1. Case Registration
2. Case Lawyer & OIC
3. Case Hearing
4. Case Decision
5. Case

# Case Management

## Case Registration:-

Office: -- All -- Year: -- All --

Search

Case List New Case Registration

10 records per page

S.N.	CaseNo	Year	Court Name	Pri./Sec.	Abbreviation	Action
1	72	2008	SUPREME COURT		SLP	Edit   Delete   Group   Remand   Docs   Appellant   Respondent
2	91	2015	SUPREME COURT		SLP	Edit   Delete   Group   Remand   Docs   Appellant   Respondent
3	98	2013	SUPREME COURT		SLP	Edit   Delete   Group   Remand   Docs   Appellant   Respondent
4	107	2012	SUPREME COURT		CWP/CW	Edit   Delete   Group   Remand   Docs   Appellant   Respondent
5	156	2013	SUPREME COURT		CWP/CW	Edit   Delete   Group   Remand   Docs   Appellant   Respondent
6	162	2007	SUPREME COURT		SLP	Edit   Delete   Group   Remand   Docs   Appellant   Respondent
7	163	2007	SUPREME COURT		SLP	Edit   Delete   Group   Remand   Docs   Appellant   Respondent
8	170	2007	SUPREME COURT		SLP	Edit   Delete   Group   Remand   Docs   Appellant   Respondent
9	207	2011	SUPREME COURT		SLP	Edit   Delete   Group   Remand   Docs   Appellant   Respondent
10	208	2015	SUPREME COURT		SLP	Edit   Delete   Group   Remand   Docs   Appellant   Respondent

Showing 1 to 10 of 10370 entries

Previous 1 2 3 4 5 Next

- All the cases registered with this unit are listed here
- We can Add, Update and Delete Cases for current unit from here

# Case Management

## Case Registration:- Case Registration:-DOCS

The screenshot displays a web application interface for Case Management. On the left is a dark sidebar with a user profile for Gagan Bhatia and a menu with items like Dashboard, Masters, Case Management (with sub-items like Case Registration, Case Lawyer & OIC, etc.), and Pre Litigation. The main content area has a search bar at the top with the text 'Enter Case No for Search...'. Below the search bar, the breadcrumb 'Home / Case Registrations' is visible. The main header of the content area reads 'FINANCE DEPARTMENT, COMMERCIAL TAXES DEPARTMENT, D.C, (ADM) HQ,JAIPUR' and 'Court Name and Place : RCSAT, JAIPUR,JAIPUR | Case No./Year : 1/2009'. The central part of the interface is divided into three columns. The left column is titled 'Add Case Documents' and contains a 'File Name' input field, a 'Select File' button with a 'Choose File' sub-button and 'No file chosen' text, and two large green buttons labeled 'Upload Files' and 'Cancel'. The middle column shows a bar chart icon and a card for a document named 'test' added on September 30, 2015, with 'Download' and 'Delete' links. The right column shows a desktop wallpaper icon and a card for a document named 'test' added on October 20, 2015, also with 'Download' and 'Delete' links.

- In registration docs is present in docs we can upload the file and check the file and download and delete also.

# Case Management

## Case Registration:-

Home / Case Registrations

FINANCE DEPARTMENT, COMMERCIAL TAXES DEPARTMENT, D.C. (ADM) HQ,JAIPUR  
Court Name and Place : RCSAT, JAIPUR,JAIPUR | Case No./Year : 1/2009

**Case Appellant**

Name:  ContactNo:

Designation:  MobileNo:

Address1:  EmailId:

Address2:  Sr.No.:

**Case Appellants List**

Sr.No.	Appellants Name	Designation	Address	EmailId	MobileNo	Action
1	RAJ. STATE & ORS	CS	SECRETARIAT JAIPUR			<a href="#">Update</a>   <a href="#">Delete</a>

- In registration Appellant is also present in which we can save the data of users according the designation.

# Case Management

## Case Lawyer OIC:-

Case OIC List

10 records per page

S.N.	CaseNo	Case Year	Court Name	Case Reg Date	Abbreviation	Action
1	1	2003	RAJASTHAN HIGH COURT JODHPUR	13/03/2003	CRP	<a href="#">Add Lawyer</a>   <a href="#">Add OIC</a>
2	1	2012	RAJASTHAN HIGH COURT JODHPUR	02/01/2012	CR	<a href="#">Add Lawyer</a>   <a href="#">Add OIC</a>
3	1	2013	HIGH COURT BENCH JAIPUR	10/02/2013	CWP/CW	<a href="#">Add Lawyer</a>   <a href="#">Add OIC</a>
4	1	2003	HIGH COURT BENCH JAIPUR	01/12/2003	STR	<a href="#">Add Lawyer</a>   <a href="#">Add OIC</a>
5	1	2011	HIGH COURT BENCH JAIPUR	10/01/2011	STR	<a href="#">Add Lawyer</a>   <a href="#">Add OIC</a>
6	1	2014	HIGH COURT BENCH JAIPUR	10/02/2014	STR	<a href="#">Add Lawyer</a>   <a href="#">Add OIC</a>
7	1	2009	RCSAT, JAIPUR	29/03/2009	CR	<a href="#">Add Lawyer</a>   <a href="#">Add OIC</a>
8	1	2009	LABOUR COURT	15/04/2009	LCR	<a href="#">Add Lawyer</a>   <a href="#">Add OIC</a>
9	2	2009	LABOUR COURT	15/04/2009	LCR	<a href="#">Add Lawyer</a>   <a href="#">Add OIC</a>
10	2	2011	CJ (D) JM	08/03/2011	EXECU. APPL.	<a href="#">Add Lawyer</a>   <a href="#">Add OIC</a>

Showing 1 to 10 of 10370 entries

Previous 1 2 3 4 5 Next

- All the registered cases are listed here
- To add a Lawyer or OIC follow the links given in the last column

# Case Management

## Case OIC:-

FINANCE DEPARTMENT, COMMERCIAL TAXES DEPARTMENT, D.C. (ADM),UDAIPUR  
Court Name and Place : RAJASTHAN HIGH COURT JODHPUR,JODHPUR | Case No./Year : 1/2003

---

**Add Case OIC Information** ^ ✕

**Name**

**From Date**  **To**

---

**Case OIC List**

Sr .No.	OIC Name	From Date	To Date	Action
1	CTO-DUNGARPUR	02/12/2009	24/12/2009	<a href="#">Delete</a>   <a href="#">Performa</a>

- To add case OIC information to current case fill the above form
- All the OIC for current case are listed below form
- we can also delete OIC and update OIC information from here, to do this follow the link given in last column

# Case Management

## Case Hearing:-

Office  Year

---

Case List

10 records per page

S.N.	CaseNo	Case Year	Court Name	Case Reg Date	Abbreviation	Action
1	1	2003	RAJASTHAN HIGH COURT JODHPUR	13/03/2003	CRP	<a href="#">Add/Edit/Delete Hearings</a>
2	1	2012	RAJASTHAN HIGH COURT JODHPUR	02/01/2012	CR	<a href="#">Add/Edit/Delete Hearings</a>
3	1	2013	HIGH COURT BENCH JAIPUR	10/02/2013	CWP/CW	<a href="#">Add/Edit/Delete Hearings</a>
4	1	2003	HIGH COURT BENCH JAIPUR	01/12/2003	STR	<a href="#">Add/Edit/Delete Hearings</a>
5	1	2011	HIGH COURT BENCH JAIPUR	10/01/2011	STR	<a href="#">Add/Edit/Delete Hearings</a>
6	1	2014	HIGH COURT BENCH JAIPUR	10/02/2014	STR	<a href="#">Add/Edit/Delete Hearings</a>
7	1	2009	RCSAT, JAIPUR	29/03/2009	CR	<a href="#">Add/Edit/Delete Hearings</a>
8	1	2009	LABOUR COURT	15/04/2009	LCR	<a href="#">Add/Edit/Delete Hearings</a>
9	2	2009	LABOUR COURT	15/04/2009	LCR	<a href="#">Add/Edit/Delete Hearings</a>
10	2	2011	CJ (D) JM	08/03/2011	EXECU. APPL.	<a href="#">Add/Edit/Delete Hearings</a>

Showing 1 to 10 of 10370 entries

- All the registered cases for which a Lawyer and OIC has assigned listed here
- we can also sort list according to office and year
- To add, update or delete a hearing follow the link given in last column

# Case Management

## Case Decision :-

### Case Decision

10 records per page

S.N.	CaseNo	Case Year	Court Name	Case Reg Date	Abbreviation	Action
1	1	2003	RAJASTHAN HIGH COURT JODHPUR	13/03/2003	CRP	<a href="#">Update Decision</a>
2	1	2012	RAJASTHAN HIGH COURT JODHPUR	02/01/2012	CR	<a href="#">Update Decision</a>
3	1	2013	HIGH COURT BENCH JAIPUR	10/02/2013	CWP/CW	<a href="#">Update Decision</a>
4	1	2003	HIGH COURT BENCH JAIPUR	01/12/2003	STR	<a href="#">Update Decision</a>
5	1	2011	HIGH COURT BENCH JAIPUR	10/01/2011	STR	<a href="#">Update Decision</a>
6	1	2014	HIGH COURT BENCH JAIPUR	10/02/2014	STR	<a href="#">Add Decision</a>
7	1	2009	RCSAT, JAIPUR	29/03/2009	CR	<a href="#">Update Decision</a>
8	1	2009	LABOUR COURT	15/04/2009	LCR	<a href="#">Update Decision</a>
9	2	2009	LABOUR COURT	15/04/2009	LCR	<a href="#">Add Decision</a>
10	2	2011	CJ (JD)JM	08/03/2011	EXECU. APPL.	<a href="#">Update Decision</a>

Showing 1 to 10 of 10370 entries

Previous 1 2 3 4 5 Next

- To add or update decision for case follow the link given in last column of table

# Case Management

## Case Contempt:-

### Case Contempt

10 records per page

S.N.	CaseNo	Case Year	Court Name	Case Reg Date	Abbreviation	Action
1	1	2003	RAJASTHAN HIGH COURT JODHPUR	13/03/2003	CRP	<a href="#">Add Contempt</a>
2	1	2012	RAJASTHAN HIGH COURT JODHPUR	02/01/2012	CR	<a href="#">Add Contempt</a>
3	1	2013	HIGH COURT BENCH JAIPUR	10/02/2013	CWP/CW	<a href="#">Add Contempt</a>
4	1	2003	HIGH COURT BENCH JAIPUR	01/12/2003	STR	<a href="#">Add Contempt</a>
5	1	2011	HIGH COURT BENCH JAIPUR	10/01/2011	STR	<a href="#">Add Contempt</a>
6	1	2009	RCSAT, JAIPUR	29/03/2009	CR	<a href="#">Add Contempt</a>
7	1	2009	LABOUR COURT	15/04/2009	LCR	<a href="#">Add Contempt</a>
8	2	2009	LABOUR COURT	15/04/2009	LCR	<a href="#">Add Contempt</a>
9	2	2011	CJ (JD) JM	08/03/2011	EXECU. APPL.	<a href="#">Add Contempt</a>
10	2	2001	HIGH COURT BENCH JAIPUR	02/02/2001	STR	<a href="#">Add Contempt</a>

Showing 1 to 10 of 10374 entries

Previous 1 2 3 4 5 Next

- All the cases which have reached to a decision are listed here
- If there is any contempt to decision then we can add this by following link given

# Pre Litigation

## We have 3 types of Pre litigation

- Demand of justice
  - Shows list of added demand of justice
  - Add demand of justice against any case
  - Update any demand of justice
- Notice 80 CPC
  - Shows list of all Notice 80 CPC
  - We can Add/Update Notice
- Arbitration
  - Show list of all Arbitration
  - We can Add/Update Arbitration



# Pre Litigation

## Demand of Justice:-

Demand of Justice List Add New Demand of Justice

10 records per page

Your data successfully saved.

Sr .No.	Appellant Name	Appellant Designation	Issue	Address To Designation	Action Taken Decision	Action
1	Dheeraj	seo	i want a good decision on case	sno		<a href="#">Update</a>

Delete

Showing 1 to 10 of 1 entries

- All the Demand of justice are listed here
- We can add new Demand of justice from here by clicking on “Add New Demand of justice” button which will redirect to a form
- To update a Demand of justice follow the link “Update” given in last column of table

# Pending Cases Report

## 📄 Pending Cases Report ▾

» Reply Not Filed

» Order Pending For  
Appeal

» Decision Not  
Implimented

» Reply Not Filed Upto 3  
Months

» Reply Not Filed More  
Then 3 Months

- Report is an informational work made with the specific intention of relaying information or recounting certain events in a widely presentable form.
- Through the pending cases report we find the cases which is pending.
- Through the pending cases report we find those report whose reply is given or not.
- Through the pending case we find the decision not implemented report.

# Pending Cases Report

Reply Not Filed Report:

Reply Not Filed Report

**Office**  **From**  **To**

In Pending Cases Report we can check the report according the office and date

# OIC

**Sumit**  
OIC ▾

- Dashboard ▾
- Masters <
- Case Mangement <
- Pre Litigation <

☰

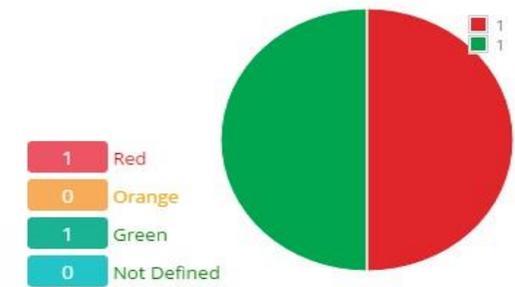
Welcome to Sumit [Log out](#)

**Status** Pendir ▾ Search

**Case Entry Status**

	Registered(Entered)	Update	Deleted
Today	0	0	0
This week	0	0	0
This month	0	0	0
This Year	1	0	0
<b>Total</b>	<b>2</b>	<b>1</b>	<b>0</b>

**Category(Priority)**



1 Red

0 Orange

1 Green

0 Not Defined

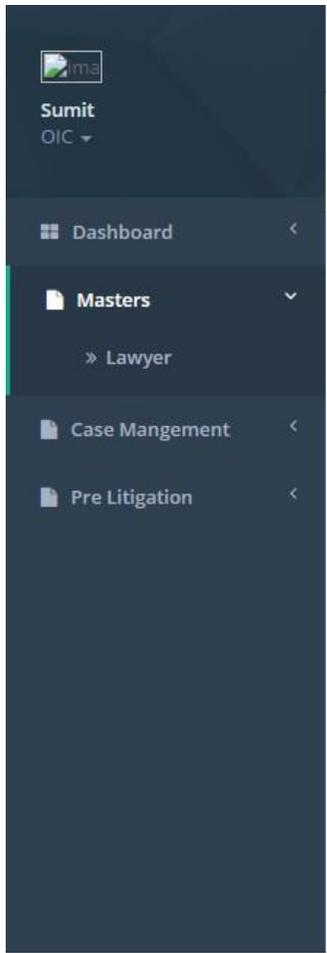
**Action Pending (Pending Records)**

Court Type	Red Category	Reply Not Filed	Decision not Implemented	Order Pending for Appeal	Contempt Cases	Due Course	Hearing Date Entry	
							Not updated (Date Before Today)	Updated (Today and Next 15 Days)

# OIC

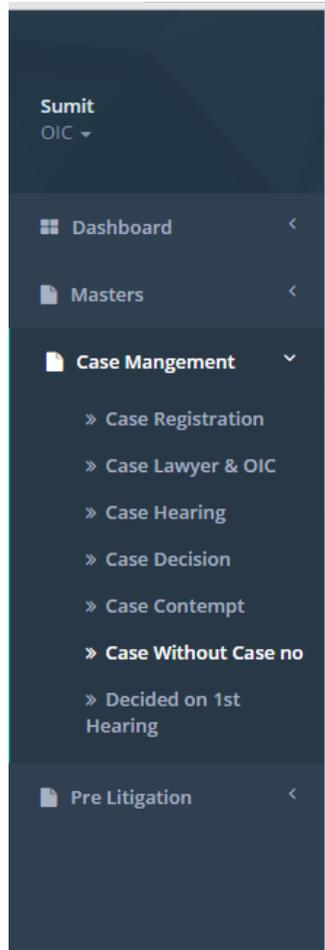
- OIC have an authority to check all Enter case individual.
- OIC can check history of all Lawyer and Cases.
- OIC can filter records on the base of Status.
- OIC can store Category wise records.

# MASTERS



- Masters holds everything in it.
- Master contains all Lawyers Details.
- Masters can Edit, Delete, and Update in any Lawyer information.
- Master can check all Units, Office, and OIC records on one click.

# Case Management



- Case Management handles all the cases of departments.
- In case management we can set the record of lawyer and OIC.
- In case management we can register the case and set the case for hearing.
- Through Case Management we can transfer the case from one OIC to another OIC department.

# Case Management

Case Registration:-

Office:  Year:

Case List

10 records per page

S.N.	CaseNo	Year	Court Name	Pri./Sec.	Abbreviation	Action
1	72	2008	SUPREME COURT		SLP	Edit   Delete   Group   Remand   Docs   Appellant   Respondent
2	91	2015	SUPREME COURT		SLP	Edit   Delete   Group   Remand   Docs   Appellant   Respondent
3	98	2013	SUPREME COURT		SLP	Edit   Delete   Group   Remand   Docs   Appellant   Respondent
4	107	2012	SUPREME COURT		CWP/CW	Edit   Delete   Group   Remand   Docs   Appellant   Respondent
5	156	2013	SUPREME COURT		CWP/CW	Edit   Delete   Group   Remand   Docs   Appellant   Respondent
6	162	2007	SUPREME COURT		SLP	Edit   Delete   Group   Remand   Docs   Appellant   Respondent
7	163	2007	SUPREME COURT		SLP	Edit   Delete   Group   Remand   Docs   Appellant   Respondent
8	170	2007	SUPREME COURT		SLP	Edit   Delete   Group   Remand   Docs   Appellant   Respondent
9	207	2011	SUPREME COURT		SLP	Edit   Delete   Group   Remand   Docs   Appellant   Respondent
10	208	2015	SUPREME COURT		SLP	Edit   Delete   Group   Remand   Docs   Appellant   Respondent

Showing 1 to 10 of 10370 entries

Previous 1 2 3 4 5 Next

- All the cases registered with this unit are listed here
- We can Add, Update and Delete Cases for current unit from here

# Case Management

## Case Registration:-Case Registration:-DOCS

The screenshot displays a web application interface for Case Management. On the left is a dark sidebar with a user profile for Gagan Bhatia (Office) and a menu with options: Dashboard, Masters, Case Mangement (expanded), and Pre Litigation. The Case Mangement menu includes: Case Registration, Case Lawyer & OIC, Case Hearing, Case Decision, Case Contempt, Case Without Case no, and Decided on 1st Hearing. The main content area has a search bar at the top with the text 'Enter Case No for Search...' and a 'Welcome to Gagan Bhatia' message with a 'Log out' link. Below the search bar is a breadcrumb 'Home / Case Registrations'. A header box contains the text 'FINANCE DEPARTMENT, COMMERCIAL TAXES DEPARTMENT, D.C, (ADM) HQ,JAIPUR' and 'Court Name and Place : RCSAT, JAIPUR,JAIPUR | Case No./Year : 1/2009'. The main area is divided into three sections: 1. 'Add Case Documents' with a 'File Name' input field, a 'Select File' section with a 'Choose File' button and 'No file chosen' text, and 'Upload Files' and 'Cancel' buttons. 2. A chart area with a bar chart icon. 3. A list of documents, each with a thumbnail, the name 'test', and the date added: 'Added: September 30, 2015' and 'Added: October 20, 2015'. Each document entry has 'Download' and 'Delete' links.

- In registration docs is present in docs we can upload the file and check the file and download and delete also.

# Case Management

## Case Registration:-

Home / Case Registrations

FINANCE DEPARTMENT, COMMERCIAL TAXES DEPARTMENT, D.C. (ADM) HQ, JAIPUR  
Court Name and Place : RCSAT, JAIPUR, JAIPUR | Case No./Year : 1/2009

**Case Appellant**

**Name**  **ContactNo**

**Designation**  **MobileNo**

**Address1**  **EmailId**

**Address2**  **Sr.No.**

**Case Appellants List**

Sr.No.	Appellants Name	Designation	Address	EmailId	MobileNo	Action
1	RAJ. STATE & ORS	CS	SECRETARIAT JAIPUR			Update   Delete

- In registration Appellant is also present in which we can save the data of users according the designation.

# Case Management

## Case Lawyer OIC:-

Case OIC List

10 records per page

S.N.	CaseNo	Case Year	Court Name	Case Reg Date	Abbreviation	Action
1	1	2003	RAJASTHAN HIGH COURT JODHPUR	13/03/2003	CRP	<a href="#">Add Lawyer</a>   <a href="#">Add OIC</a>
2	1	2012	RAJASTHAN HIGH COURT JODHPUR	02/01/2012	CR	<a href="#">Add Lawyer</a>   <a href="#">Add OIC</a>
3	1	2013	HIGH COURT BENCH JAIPUR	10/02/2013	CWP/CW	<a href="#">Add Lawyer</a>   <a href="#">Add OIC</a>
4	1	2003	HIGH COURT BENCH JAIPUR	01/12/2003	STR	<a href="#">Add Lawyer</a>   <a href="#">Add OIC</a>
5	1	2011	HIGH COURT BENCH JAIPUR	10/01/2011	STR	<a href="#">Add Lawyer</a>   <a href="#">Add OIC</a>
6	1	2014	HIGH COURT BENCH JAIPUR	10/02/2014	STR	<a href="#">Add Lawyer</a>   <a href="#">Add OIC</a>
7	1	2009	RCSAT, JAIPUR	29/03/2009	CR	<a href="#">Add Lawyer</a>   <a href="#">Add OIC</a>
8	1	2009	LABOUR COURT	15/04/2009	LCR	<a href="#">Add Lawyer</a>   <a href="#">Add OIC</a>
9	2	2009	LABOUR COURT	15/04/2009	LCR	<a href="#">Add Lawyer</a>   <a href="#">Add OIC</a>
10	2	2011	CJ (JD) JM	08/03/2011	EXECU. APPL.	<a href="#">Add Lawyer</a>   <a href="#">Add OIC</a>

Showing 1 to 10 of 10370 entries

Previous 1 2 3 4 5 Next

- All the registered cases are listed here
- To add a Lawyer or OIC follow the links given in the last column

# Case Management

Case OIC:-

**FINANCE DEPARTMENT, COMMERCIAL TAXES DEPARTMENT, D.C, (ADM),UDAIPUR**  
Court Name and Place : RAJASTHAN HIGH COURT JODHPUR,JODHPUR | Case No./Year : 1/2003

---

**Add Case OIC Information** ^ x

**Name**

**From Date**  **To**

---

**Case OIC List**

Sr .No.	OIC Name	From Date	To Date	Action
1	CTO-DUNGARPUR	02/12/2009	24/12/2009	Delete   Performa

- To add case OIC information to current case fill the above form
- All the OIC for current case are listed below form
- we can also delete OIC and update OIC information from here, to do this follow the link given in last column

# Case Management

## Case Hearing:-

Office  Year

### Case List

10 records per page

S.N.	CaseNo	Case Year	Court Name	Case Reg Date	Abbreviation	Action
1	1	2003	RAJASTHAN HIGH COURT JODHPUR	13/03/2003	CRP	<a href="#">Add/Edit/Delete Hearings</a>
2	1	2012	RAJASTHAN HIGH COURT JODHPUR	02/01/2012	CR	<a href="#">Add/Edit/Delete Hearings</a>
3	1	2013	HIGH COURT BENCH JAIPUR	10/02/2013	CWP/CW	<a href="#">Add/Edit/Delete Hearings</a>
4	1	2003	HIGH COURT BENCH JAIPUR	01/12/2003	STR	<a href="#">Add/Edit/Delete Hearings</a>
5	1	2011	HIGH COURT BENCH JAIPUR	10/01/2011	STR	<a href="#">Add/Edit/Delete Hearings</a>
6	1	2014	HIGH COURT BENCH JAIPUR	10/02/2014	STR	<a href="#">Add/Edit/Delete Hearings</a>
7	1	2009	RCSAT, JAIPUR	29/03/2009	CR	<a href="#">Add/Edit/Delete Hearings</a>
8	1	2009	LABOUR COURT	15/04/2009	LCR	<a href="#">Add/Edit/Delete Hearings</a>
9	2	2009	LABOUR COURT	15/04/2009	LCR	<a href="#">Add/Edit/Delete Hearings</a>
10	2	2011	CJ (D) JM	08/03/2011	EXECU. APPL.	<a href="#">Add/Edit/Delete Hearings</a>

Showing 1 to 10 of 10370 entries

Previous 1 2 3 4 5 Next

- All the registered cases for which a Lawyer and OIC has assigned listed here
- we can also sort list according to office and year
- To add, update or delete a hearing follow the link given in last column

# Case Management

## Case Decision:-

Case Decision

10 records per page

S.N.	CaseNo	Case Year	Court Name	Case Reg Date	Abbreviation	Action
1	1	2003	RAJASTHAN HIGH COURT JODHPUR	13/03/2003	CRP	<a href="#">Update Decision</a>
2	1	2012	RAJASTHAN HIGH COURT JODHPUR	02/01/2012	CR	<a href="#">Update Decision</a>
3	1	2013	HIGH COURT BENCH JAIPUR	10/02/2013	CWP/CW	<a href="#">Update Decision</a>
4	1	2003	HIGH COURT BENCH JAIPUR	01/12/2003	STR	<a href="#">Update Decision</a>
5	1	2011	HIGH COURT BENCH JAIPUR	10/01/2011	STR	<a href="#">Update Decision</a>
6	1	2014	HIGH COURT BENCH JAIPUR	10/02/2014	STR	<a href="#">Add Decision</a>
7	1	2009	RCSAT, JAIPUR	29/03/2009	CR	<a href="#">Update Decision</a>
8	1	2009	LABOUR COURT	15/04/2009	LCR	<a href="#">Update Decision</a>
9	2	2009	LABOUR COURT	15/04/2009	LCR	<a href="#">Add Decision</a>
10	2	2011	CJ (JD)JM	08/03/2011	EXECU. APPL.	<a href="#">Update Decision</a>

Showing 1 to 10 of 10370 entries

Previous 1 2 3 4 5 Next

- To add or update decision for case follow the link given in last column of table

# Case Management

## Case Contempt:-

### Case Contempt

10 records per page

S.N.	CaseNo	Case Year	Court Name	Case Reg Date	Abbreviation	Action
1	1	2003	RAJASTHAN HIGH COURT JODHPUR	13/03/2003	CRP	<a href="#">Add Contempt</a>
2	1	2012	RAJASTHAN HIGH COURT JODHPUR	02/01/2012	CR	<a href="#">Add Contempt</a>
3	1	2013	HIGH COURT BENCH JAIPUR	10/02/2013	CWP/CW	<a href="#">Add Contempt</a>
4	1	2003	HIGH COURT BENCH JAIPUR	01/12/2003	STR	<a href="#">Add Contempt</a>
5	1	2011	HIGH COURT BENCH JAIPUR	10/01/2011	STR	<a href="#">Add Contempt</a>
6	1	2009	RCSAT, JAIPUR	29/03/2009	CR	<a href="#">Add Contempt</a>
7	1	2009	LABOUR COURT	15/04/2009	LCR	<a href="#">Add Contempt</a>
8	2	2009	LABOUR COURT	15/04/2009	LCR	<a href="#">Add Contempt</a>
9	2	2011	CJ (JD) JM	08/03/2011	EXECU. APPL.	<a href="#">Add Contempt</a>
10	2	2001	HIGH COURT BENCH JAIPUR	02/02/2001	STR	<a href="#">Add Contempt</a>

Showing 1 to 10 of 10374 entries

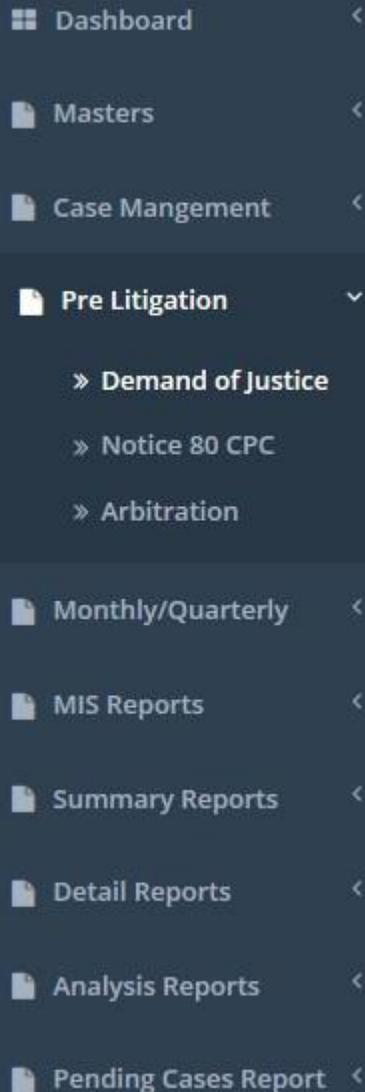
Previous 1 2 3 4 5 Next

- All the cases which have reached to a decision are listed here
- If there is any contempt to decision then we can add this by following link given

# Pre Litigation

## We have 3 types of Pre litigation

- Demand of justice
- Shows list of added demand of justice
- Add demand of justice against any case
- Update any demand of justice
  
- Notice 80 CPC
- Shows list of all Notice 80 CPC
- We can Add/Update Notice
  
- Arbitration
- Show list of all Arbitration
- We can Add/Update Arbitration



# Pre Litigation

## Demand of Justice:-

Demand of Justice List Add New Demand of Justice

10 records per page

Your data successfully saved.

Sr .No.	Appellant Name	Appellant Designation	Issue	Address To Designation	Action Taken Decision	Action
1	Dheeraj	seo	i want a good decision on case	smo		<a href="#">Update</a>

Delete

Showing 1 to 10 of 1 entries

- All the Demand of justice are listed here
- We can add new Demand of justice from here by clicking on “Add New Demand of justice” button which will redirect to a form
- To update a Demand of justice follow the link “Update” given in last column of table

# OFFICE



**Gagan Bhatia**  
Office ▾

- Dashboard ▾
- Masters <
- Case Mangement <
- Pre Litigation <
- MIS Reports <
- Summary Reports <
- Detail Reports <
- Analysis Reports <
- Pending Cases Report <

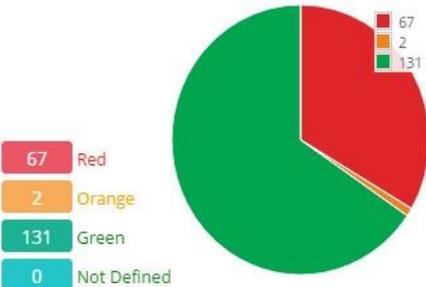
☰ 
Welcome to Gagan Bhatia [Log out](#)

**Status** Pendir ▾ Search

**Case Entry Status**

	Registered(Entered)	Update	Deleted
Today	0	0	0
This week	0	0	0
This month	4	0	0
This Year	94	85	1
<b>Total</b>	<b>200</b>	<b>191</b>	<b>1</b>

**Category(Priority)**



67	Red
2	Orange
131	Green
0	Not Defined

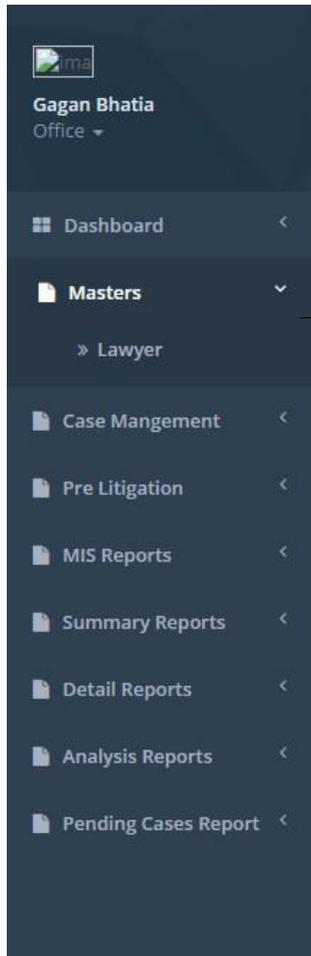
**Action Pending (Pending Records)**

Court Type	Red Category	Reply Not Filed	Decision not Implemented	Order Pending for Appeal	Contempt Cases	Due Course	Hearing Date Entry	
							Not updated (Date Before Today)	Updated (Today and Onward Date)

# OFFICE

- Offices have an authority to check all Lawyer case individual.
- Office can check history of all Cases.
- Office can filter records on the base of Status.
- Through Office we can check the summary Report of each Department.
- Office can store Category wise records.

# Masters



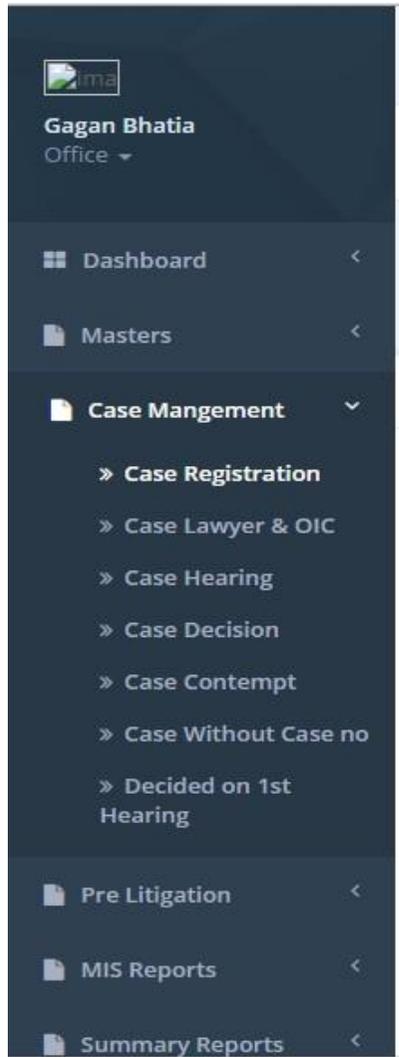
Masters holds everything in it.

Master contains all Lawyers.

Masters can Edit, Delete, and Update in any Lawyers.

Master can check all records on one click.

# Case Management



- Case Management handles all the cases of departments.
- In case management we can set the record of lawyer and OIC.
- In case management we can register the case and set the case for hearing.
- Through Case Management we can transfer the case from one OIC to another OIC department.

# Case Management

## Case Registration:-

Office: -- All --      Year: -- All --

[Search](#)

Case List [New Case Registration](#)

10 records per page

S.N.	CaseNo	Year	Court Name	Pri./Sec.	Abbreviation	Action
1	72	2008	SUPREME COURT		SLP	<a href="#">Edit</a>   <a href="#">Delete</a>   <a href="#">Group</a>   <a href="#">Remand</a>   <a href="#">Docs</a>   <a href="#">Appellant</a>   <a href="#">Respondent</a>
2	91	2015	SUPREME COURT		SLP	<a href="#">Edit</a>   <a href="#">Delete</a>   <a href="#">Group</a>   <a href="#">Remand</a>   <a href="#">Docs</a>   <a href="#">Appellant</a>   <a href="#">Respondent</a>
3	98	2013	SUPREME COURT		SLP	<a href="#">Edit</a>   <a href="#">Delete</a>   <a href="#">Group</a>   <a href="#">Remand</a>   <a href="#">Docs</a>   <a href="#">Appellant</a>   <a href="#">Respondent</a>
4	107	2012	SUPREME COURT		CWP/CW	<a href="#">Edit</a>   <a href="#">Delete</a>   <a href="#">Group</a>   <a href="#">Remand</a>   <a href="#">Docs</a>   <a href="#">Appellant</a>   <a href="#">Respondent</a>
5	156	2013	SUPREME COURT		CWP/CW	<a href="#">Edit</a>   <a href="#">Delete</a>   <a href="#">Group</a>   <a href="#">Remand</a>   <a href="#">Docs</a>   <a href="#">Appellant</a>   <a href="#">Respondent</a>
6	162	2007	SUPREME COURT		SLP	<a href="#">Edit</a>   <a href="#">Delete</a>   <a href="#">Group</a>   <a href="#">Remand</a>   <a href="#">Docs</a>   <a href="#">Appellant</a>   <a href="#">Respondent</a>
7	163	2007	SUPREME COURT		SLP	<a href="#">Edit</a>   <a href="#">Delete</a>   <a href="#">Group</a>   <a href="#">Remand</a>   <a href="#">Docs</a>   <a href="#">Appellant</a>   <a href="#">Respondent</a>
8	170	2007	SUPREME COURT		SLP	<a href="#">Edit</a>   <a href="#">Delete</a>   <a href="#">Group</a>   <a href="#">Remand</a>   <a href="#">Docs</a>   <a href="#">Appellant</a>   <a href="#">Respondent</a>
9	207	2011	SUPREME COURT		SLP	<a href="#">Edit</a>   <a href="#">Delete</a>   <a href="#">Group</a>   <a href="#">Remand</a>   <a href="#">Docs</a>   <a href="#">Appellant</a>   <a href="#">Respondent</a>
10	208	2015	SUPREME COURT		SLP	<a href="#">Edit</a>   <a href="#">Delete</a>   <a href="#">Group</a>   <a href="#">Remand</a>   <a href="#">Docs</a>   <a href="#">Appellant</a>   <a href="#">Respondent</a>

Showing 1 to 10 of 10370 entries

[Previous](#) | [1](#) | [2](#) | [3](#) | [4](#) | [5](#) | [Next](#)

- All the cases registered with this unit are listed here
- We can Add, Update and Delete Cases for current unit from here

# Case Management

## Case Registration:-

Case Registration:-DOCS

The screenshot displays the Case Management web application interface. On the left is a dark sidebar with a user profile for Gagan Bhatia, Office, and a menu with options: Dashboard, Masters, Case Management (expanded), and Pre Litigation. The Case Management sub-menu includes Case Registration, Case Lawyer & OIC, Case Hearing, Case Decision, Case Contempt, Case Without Case no, and Decided on 1st Hearing. The main content area has a search bar at the top with the text 'Enter Case No for Search...' and a 'Log out' link. Below the search bar, the breadcrumb 'Home / Case Registrations' is visible. The main heading is 'FINANCE DEPARTMENT, COMMERCIAL TAXES DEPARTMENT, D.C, (ADM) HQ,JAIPUR' with a sub-heading 'Court Name and Place : RCSAT, JAIPUR,JAIPUR | Case No./Year : 1/2009'. The 'Add Case Documents' section contains a 'File Name' input field, a 'Select File' button with a 'Choose File' button and 'No file chosen' text, and 'Upload Files' and 'Cancel' buttons. To the right, there are two document cards, each titled 'test'. The first card shows 'Added: September 30, 2015' and 'Download | Delete' links. The second card shows 'Added: October 20, 2015' and 'Download | Delete' links. A small bar chart is also visible between the document cards.

- In registration docs is present in docs we can upload the file and check the file and download and delete also.

# Case Management

## Case Registration:-

Home / Case Registrations

FINANCE DEPARTMENT, COMMERCIAL TAXES DEPARTMENT, D.C. (ADM) HQ,JAIPUR  
Court Name and Place : RCSAT, JAIPUR,JAIPUR | Case No./Year : 1/2009

**Case Appellant**

Name:  ContactNo:

Designation:  MobileNo:

Address1:  EmailId:

Address2:  Sr.No.:

**Case Appellants List**

Sr.No.	Appellants Name	Designation	Address	EmailId	MobileNo	Action
1	RAJ. STATE & ORS	CS	SECRETARIAT JAIPUR			<a href="#">Update</a>   <a href="#">Delete</a>

- In registration Appellant is also present in which we can save the data of users according the designation.

# Case Management

## Case Lawyer OIC:-

### Case OIC List

10 records per page

S.N.	CaseNo	Case Year	Court Name	Case Reg Date	Abbreviation	Action
1	1	2003	RAJASTHAN HIGH COURT JODHPUR	13/03/2003	CRP	<a href="#">Add Lawyer</a>   <a href="#">Add OIC</a>
2	1	2012	RAJASTHAN HIGH COURT JODHPUR	02/01/2012	CR	<a href="#">Add Lawyer</a>   <a href="#">Add OIC</a>
3	1	2013	HIGH COURT BENCH JAIPUR	10/02/2013	CWP/CW	<a href="#">Add Lawyer</a>   <a href="#">Add OIC</a>
4	1	2003	HIGH COURT BENCH JAIPUR	01/12/2003	STR	<a href="#">Add Lawyer</a>   <a href="#">Add OIC</a>
5	1	2011	HIGH COURT BENCH JAIPUR	10/01/2011	STR	<a href="#">Add Lawyer</a>   <a href="#">Add OIC</a>
6	1	2014	HIGH COURT BENCH JAIPUR	10/02/2014	STR	<a href="#">Add Lawyer</a>   <a href="#">Add OIC</a>
7	1	2009	RCSAT, JAIPUR	29/03/2009	CR	<a href="#">Add Lawyer</a>   <a href="#">Add OIC</a>
8	1	2009	LABOUR COURT	15/04/2009	LCR	<a href="#">Add Lawyer</a>   <a href="#">Add OIC</a>
9	2	2009	LABOUR COURT	15/04/2009	LCR	<a href="#">Add Lawyer</a>   <a href="#">Add OIC</a>
10	2	2011	CJ (JD)JM	08/03/2011	EXECU. APPL.	<a href="#">Add Lawyer</a>   <a href="#">Add OIC</a>

Showing 1 to 10 of 10370 entries

Previous 1 2 3 4 5 Next

- All the registered cases are listed here
- To add a Lawyer or OIC follow the links given in the last column

# Case Management

Case OIC:-

FINANCE DEPARTMENT, COMMERCIAL TAXES DEPARTMENT, D.C. (ADM),UDAIPUR  
Court Name and Place : RAJASTHAN HIGH COURT JODHPUR,JODHPUR | Case No./Year : 1/2003

---

**Add Case OIC Information** ^ x

**Name**

**From Date**  **To**

---

**Case OIC List**

Sr .No.	OIC Name	From Date	To Date	Action
1	CTO-DUNGARPUR	02/12/2009	24/12/2009	<a href="#">Delete</a>   <a href="#">Performa</a>

- To add case OIC information to current case fill the above form
- All the OIC for current case are listed below form
- we can also delete OIC and update OIC information from here, to do this follow the link given in last column

# Case Management

Case Hearing:-

Office  Year

---

Case List

10  records per page

S.N.	CaseNo	Case Year	Court Name	Case Reg Date	Abbreviation	Action
1	1	2003	RAJASTHAN HIGH COURT JODHPUR	13/03/2003	CRP	<a href="#">Add/Edit/Delete Hearings</a>
2	1	2012	RAJASTHAN HIGH COURT JODHPUR	02/01/2012	CR	<a href="#">Add/Edit/Delete Hearings</a>
3	1	2013	HIGH COURT BENCH JAIPUR	10/02/2013	CWP/CW	<a href="#">Add/Edit/Delete Hearings</a>
4	1	2003	HIGH COURT BENCH JAIPUR	01/12/2003	STR	<a href="#">Add/Edit/Delete Hearings</a>
5	1	2011	HIGH COURT BENCH JAIPUR	10/01/2011	STR	<a href="#">Add/Edit/Delete Hearings</a>
6	1	2014	HIGH COURT BENCH JAIPUR	10/02/2014	STR	<a href="#">Add/Edit/Delete Hearings</a>
7	1	2009	RCSAT, JAIPUR	29/03/2009	CR	<a href="#">Add/Edit/Delete Hearings</a>
8	1	2009	LABOUR COURT	15/04/2009	LCR	<a href="#">Add/Edit/Delete Hearings</a>
9	2	2009	LABOUR COURT	15/04/2009	LCR	<a href="#">Add/Edit/Delete Hearings</a>
10	2	2011	CJ (D)JM	08/03/2011	EXECU. APPL.	<a href="#">Add/Edit/Delete Hearings</a>

Showing 1 to 10 of 10370 entries

- All the registered cases for which a Lawyer and OIC has assigned listed here
- we can also sort list according to office and year

# Case Management

## Case Decision:-

Case Decision

10 records per page

S.N.	CaseNo	Case Year	Court Name	Case Reg Date	Abbreviation	Action
1	1	2003	RAJASTHAN HIGH COURT JODHPUR	13/03/2003	CRP	<a href="#">Update Decision</a>
2	1	2012	RAJASTHAN HIGH COURT JODHPUR	02/01/2012	CR	<a href="#">Update Decision</a>
3	1	2013	HIGH COURT BENCH JAIPUR	10/02/2013	CWP/CW	<a href="#">Update Decision</a>
4	1	2003	HIGH COURT BENCH JAIPUR	01/12/2003	STR	<a href="#">Update Decision</a>
5	1	2011	HIGH COURT BENCH JAIPUR	10/01/2011	STR	<a href="#">Update Decision</a>
6	1	2014	HIGH COURT BENCH JAIPUR	10/02/2014	STR	<a href="#">Add Decision</a>
7	1	2009	RCSAT, JAIPUR	29/03/2009	CR	<a href="#">Update Decision</a>
8	1	2009	LABOUR COURT	15/04/2009	LCR	<a href="#">Update Decision</a>
9	2	2009	LABOUR COURT	15/04/2009	LCR	<a href="#">Add Decision</a>
10	2	2011	CJ (JD)JM	08/03/2011	EXECU, APPL	<a href="#">Update Decision</a>

Showing 1 to 10 of 10370 entries

Previous 1 2 3 4 5 Next

- To add or update decision for case follow the link given in last column of table

# Case Management

## Case Contempt:-

Case Contempt

10 records per page

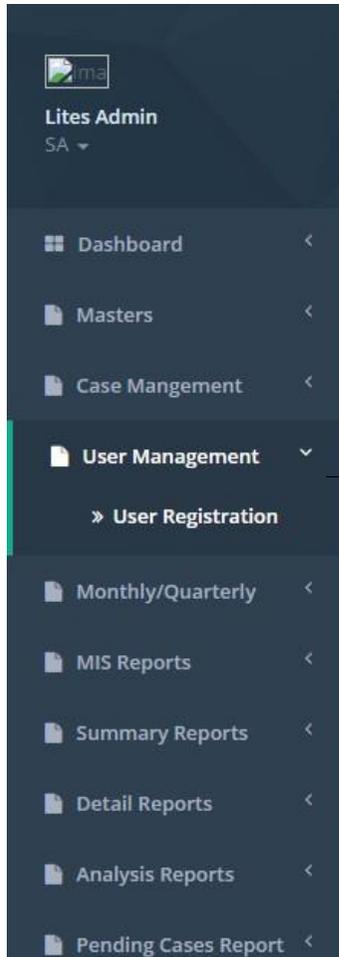
S.N.	CaseNo	Case Year	Court Name	Case Reg Date	Abbreviation	Action
1	1	2003	RAJASTHAN HIGH COURT JODHPUR	13/03/2003	CRP	<a href="#">Add Contempt</a>
2	1	2012	RAJASTHAN HIGH COURT JODHPUR	02/01/2012	CR	<a href="#">Add Contempt</a>
3	1	2013	HIGH COURT BENCH JAIPUR	10/02/2013	CWP/CW	<a href="#">Add Contempt</a>
4	1	2003	HIGH COURT BENCH JAIPUR	01/12/2003	STR	<a href="#">Add Contempt</a>
5	1	2011	HIGH COURT BENCH JAIPUR	10/01/2011	STR	<a href="#">Add Contempt</a>
6	1	2009	RCSAT, JAIPUR	29/03/2009	CR	<a href="#">Add Contempt</a>
7	1	2009	LABOUR COURT	15/04/2009	LCR	<a href="#">Add Contempt</a>
8	2	2009	LABOUR COURT	15/04/2009	LCR	<a href="#">Add Contempt</a>
9	2	2011	CJ (JD)JM	08/03/2011	EXECU. APPL.	<a href="#">Add Contempt</a>
10	2	2001	HIGH COURT BENCH JAIPUR	02/02/2001	STR	<a href="#">Add Contempt</a>

Showing 1 to 10 of 10374 entries

Previous 1 2 3 4 5 Next

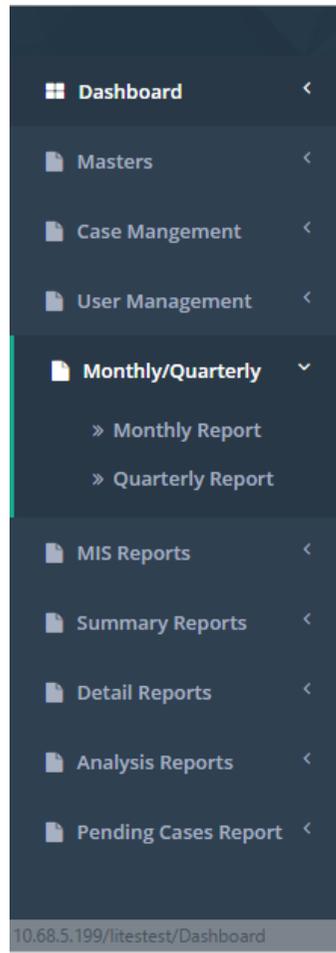
- All the cases which have reached to a decision are listed here
- If there is any contempt to decision then we can add this by following link given

# User Management



- User Management manage all the information of users according the department.
- User Management can be filter by there role.
- User Management can update and delete and add the records.

# Monthly/Quarterly Report



- Report is an informational work made with the specific intention of relaying information or recounting certain events in a widely presentable form.
- Report containing all the information about the Project.
- In this Project we set report analysis According the Month and Quarter.

# Monthly / Quarterly Report

Monthly Report:-

MONTHLY REPORT ON LITIGATION REVIEW

Name of Administration Department: ADM. REFORMS & CO-ORDINATION DEPARTMENT

For the Month of: January

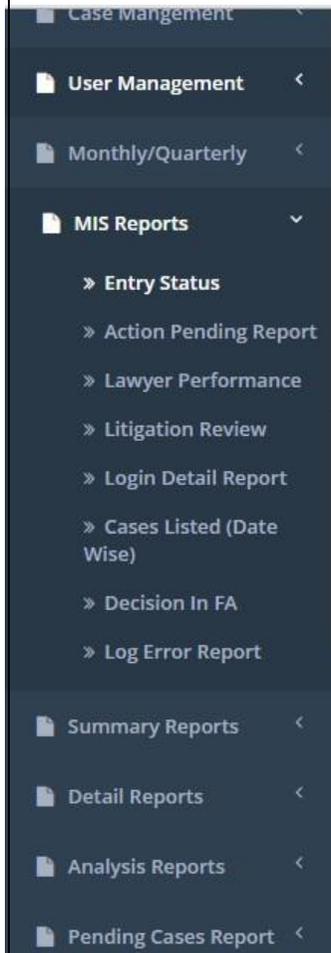
Name Of Court	ORDER PENDING FOR COMPLIANCE				CONTEMPT NOTICE PENDING FOR REPLY			
	Less than 3 Months	3 to 6 Months	More than 6 Months	Total Pending	Less than 3 Months	3 to 6 Months	More than 6 Months	Total Pending
Supreme Court	Enter Value	Enter Value	Enter Value		Enter Value	Enter Value	Enter Value	
High Court	Enter Value	Enter Value	Enter Value		Enter Value	Enter Value	Enter Value	
Total								

Save

- This is Monthly report which is filter by department and by month.
- Through Monthly report we can find the total pending records and count them.

# MIS Reports

- Report is an informational work made with the specific intention of relaying information or recounting certain events in a widely presentable form.
- In MIS report we can update and delete the Department case.
- Through MIS report we can manage the lawyer Performance and action pending details.



# MIS Reports

The screenshot displays the Lites Admin web application interface. On the left is a dark sidebar with a menu including Dashboard, Masters, Case Mangement, User Management, Monthly/Quarterly, and MIS Reports. The MIS Reports section is expanded, showing sub-items like Entry Status, Action Pending Report, Lawyer Performance, Litigation Review, Login Detail Report, and Cases Listed (Date). The main content area has a search bar at the top with the text 'Enter Case No for Search...'. Below the search bar is a breadcrumb trail 'Home / MIS Report'. The central part of the page is titled 'Entry Status' and contains a filter form with the following fields: Department (set to 'FINANCE DEPARTMENT'), Office (set to '-- All --'), Unit (set to '-- All --'), Status (set to 'Pending'), From (set to '1947'), and To (set to '2015'). A green 'Search' button is located at the bottom right of the filter form.

- In Entry Status we check the report by department and office.
- In Entry status we filter the records by department and office and unit.

# Summary Reports



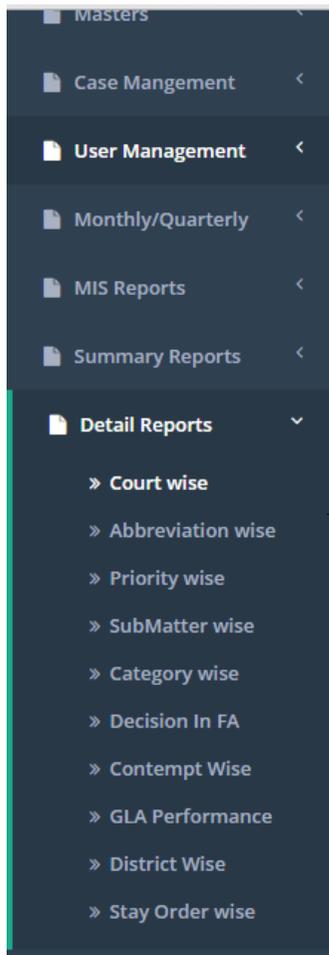
- Report is an informational work made with the specific intention of relaying information or recounting certain events in a widely presentable form.
- Summary Report is manage all court and office details.
- Through the Summary Report We can manage the OIC and district records

Court wise:-

# Summary Reports

The screenshot displays the Lites Admin interface. On the left is a dark sidebar with the 'Lites Admin SA' logo and a menu containing: Dashboard, Masters, Case Mangement, User Management, Monthly/Quarterly, MIS Reports, and Summary Reports (expanded to show Court Wise Report, Office wise, Priority Wise, and Subject Category Wise). The main content area has a top header with a search bar 'Enter Case No for Search...' and 'Welcome to Lites Admin Log out'. Below the header is a breadcrumb 'Home / Summary Report'. The main section is titled 'Court wise Summary Report' and contains a form with the following fields: Department (dropdown: -- Select --), Office (dropdown: -- All --), Unit (dropdown: -- All --), Status (dropdown: All), and a date range section with 'From' and 'To' text boxes. A green 'Search' button is positioned at the bottom right of the form.

- In Court wise we can check the report by department and office.
- In Court Wise we can filter the records by department and office and unit.



# Details Reports

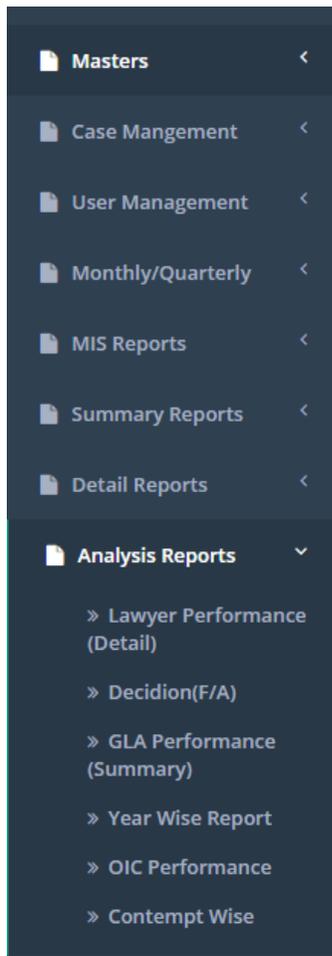
- Report is an informational work made with the specific intention of relaying information or recounting certain events in a widely presentable form.
- Details Report Contain All report information and its summary.
- In Details Report we can find the report by priority wise also.

# Details Reports

The screenshot displays the Lites Admin interface. On the left is a dark sidebar with the following menu items: Lites Admin SA, Dashboard, Masters, Case Mangement, User Management, Monthly/Quarterly, MIS Reports, Summary Reports, and Detail Reports (expanded to show Court wise, Abbreviation wise, and Priority wise). The main content area has a search bar at the top with the text 'Enter Case No for Search...'. Below the search bar is a breadcrumb trail 'Home / Detail Report'. The central part of the page is titled 'Court wise Report' and contains a form with the following fields: Department (dropdown: -- Select --), Office (dropdown: -- All --), From (text input), To (text input), Unit (dropdown: -- All --), Court Name (dropdown: -- Select --), and Status (dropdown: All). A green Search button is positioned at the bottom right of the form.

- In Court Wise we can filter the records by Department and Court name wise.
- In Court Wise we can check the report by department and office requirement.

# Analysis Reports



- Report is an informational work made with the specific intention of relaying information or recounting certain events in a widely presentable form.
- Through Analysis Report We can analysis the performance of lawyer and department work.
- Through Analysis Report we can check the performance of GLA and OIC and contempt.

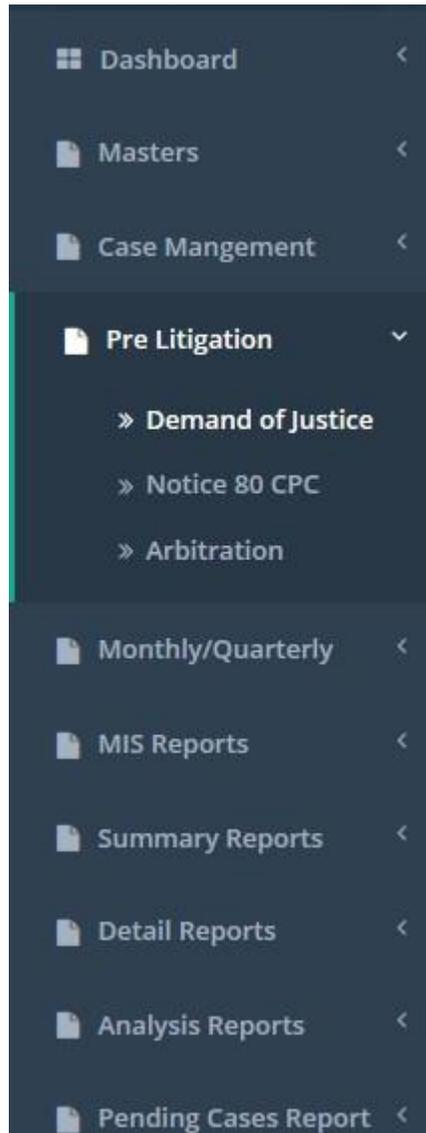
# Analysis Reports

Lawyers Performance:-

The screenshot displays the Lites Admin interface. On the left is a dark sidebar with navigation options: Dashboard, Masters, Case Management, User Management, Monthly/Quarterly, MIS Reports, Summary Reports, Detail Reports, and Analysis Reports (expanded to show Lawyer Performance (Detail)). The main content area has a top header with a search bar for case numbers and a user greeting. Below the header is a breadcrumb trail for 'Analysis Report'. The central form, titled 'Lawyers Performance Detail Report', includes dropdown menus for Department, Office, Unit, and Lawyer, a Status dropdown set to 'All', and date input fields for 'From' and 'To'. A green 'Search' button is positioned at the bottom right of the form.

- In Analysis report we can check the report according the department and Lawyer wise.
- In Analysis report we can check the records by department and Lawyer.

# Pre Litigation



We have 3 types of Pre litigation

- Demand of justice
  - Shows list of added demand of justice
  - Add demand of justice against any case
  - Update any demand of justice
- Notice 80 CPC
  - Shows list of all Notice 80 CPC
  - We can Add/Update Notice
- Arbitration
  - Show list of all Arbitration
  - We can Add/Update Arbitration

# Pre Litigation

## Demand of Justice:-

Demand of Justice List Add New Demand of Justice

10 records per page

Your data successfully saved. ×

Sr .No.	Appellant Name	Appellant Designation	Issue	Address To Designation	Action Taken Decision	Action
1	Dheeraj	seo	i want a good decision on case	smo		<a href="#">Update</a>

[Delete](#)

Showing 1 to 10 of 1 entries

## 15. Various other Legal important website

- 1) <http://www.india.gov.in>
- 2) <http://www.rajasthan.gov.in>
- 3) <http://supremecourtfindia.nic.in/>
- 4) <http://www.hcraj.nic.in>
- 5) <http://lawmin.nic.in/>
- 6) <http://doj.gov.in/>
- 7) <http://indiancourts.nic.in>
- 8) <http://indicode.nic.in/>
- 9) <http://www.ecourts.gov.in>
- 10) <http://judis.nic.in/>
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- 12) <http://indiankanoon.org/>
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